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MOST URGENT
OUT AT ONCE

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, TIS HAZARI COURTS, DELHI

225-314

No. _____/Genl./Circulation/West/THC/2026

Dated, Delhi the 06/11/26

Sub.: Compliance of direction dated 09.01.2017 of Hon'ble High Court of Delhi as contained in Crl. Appeal No. 736/2008 (State NCT of Delhi Vs Tarif Singh).

Ref.: Letter/Endst. No. 1286/Crl. Dated 12.01.2017 received from Hon'ble High Court of Delhi.

Forwarded copy of letter No. 58515-58529/R.R (Criminal)/South/Saket/2024 dated 23.12.2025 along with its enclosure i.e. Mark 'A' (Record of 741 Cases under section 138 NI Act for the year 2011 & 2012 are identified by Record Room (Criminal), South District during the period w.e.f. 11.12.2025 to 20.12.2025 for weeding out) bearing diary no. 15057 dated 26.12.2025 received, on the subject cited above, from Sh. Abhitosh Pratap Singh Rathore, Ld. Officer In-Charge, Record Rooms, South District, Saket Courts Complex, New Delhi, with the request to send the information related to the pendency of Appeal/Revision, if any, of the Cases mentioned in the Mark 'A' (Record of 741 Cases under section 138 NI Act for the year 2011 & 2012 are identified by Record Room (Criminal), South District during the period w.e.f. 11.12.2025 to 20.12.2025 for weeding out) be sent to Record Room Criminal (South) through Official E-Mail ID : rrcriminal-south@ddc.nic.in within 15 days. If the reply not received in the stipulated time, it will be presumed that there is no Appeal/Revision pending of the Cases as mentioned in the Mark 'A' (Record of 741 Cases under section 138 NI Act for the year 2011 & 2012 are identified by Record Room (Criminal), South District during the period w.e.f. 11.12.2025 to 20.12.2025 for weeding out), for information and necessary compliance:-

1. All the Ld. Judicial Officers of Delhi Higher Judicial Services dealing with Criminal Matters, West District, Tis Hazari Courts, Delhi. It is informed that the above mentioned Letter along with its enclosures can also be downloaded from the Centralized Website of Delhi District Courts or from LAYERS for immediate compliance/necessary action.
2. Branch Incharge, Record Room (Sessions/Criminal), West District, Tis Hazari Courts, Delhi.
3. A.O. (Judicial)/Branch Incharge, Bail & Filing Section, Tis Hazari Courts, Delhi.
4. The Chairperson, Website Committee, Tis Hazari Courts, Delhi with the request to direct the concerned Officer/Official to upload the same on the Centralized Website of Delhi District Courts as well as on the Website of West District.
5. P.S. to the Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
6. The R&I Branch, West District, Tis Hazari Courts, Delhi with the request to upload the same on LAYERS.


(Harish Kumar)

District Judge (Commercial Court) - 04/
Officer Incharge General Branch,
West District, Tis Hazari Courts, Delhi

Enclosure:- As above.

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OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
SOUTH DISTRICT, SAKET COURT COMPLEX, NEW DELHI.

No. 58515-58529/R.R (Criminal)/South/Saket/2024

Dated: 23/12/25

To,

The Ld. Principal District & Sessions Judges,
South District / South-East / New Delhi District PHC/ Rouse Avenue Courts/
Central THC/ West THC/ North-West Rohini/ North Rohini/ East KKD/North-East KKD/
Shahadra KKD/ South-West Districts Dwarka New Delhi.

Sub.: Compliance of direction dated 09.01.2017 of Hon'ble High Court of Delhi as contained in Crl. Appeal No. 736/2008 (State NCT of Delhi Vs Tarif Singh).

Ref.: Letter/Endst. No 1286/Crl. Dated 12.01.2017 received from Hon'ble High Court of Delhi.

Respected Sir/Madam.

It is to apprise you that record of 741 cases under section 138 NI Act for the year 2011& 2012 in Record Room (Criminal), South District, identified during the period w.e.f. 11.12.2025 to 20.12.2025, which have to be weeded out. A list of these files is placed at Mark 'A'.

It is, therefore, requested that concerned Officer/Official may please be directed to inform at the earliest as to whether any appeal in respect of matters shown in Mark-'A' are pending before the Trial Courts or any other courts, so that the relevant record pertaining to such pending appeals may not be destroyed.

Branch In-Charge, R & I branch is directed to upload the Mark-'A' with this letter on *layers* to onwards transmission to the Ld. Principal District & Sessions Judge to all District courts to circulate the same to the courts of their district and confirmation be also sent to Record Room Criminal (South) through official e-mail id i.e. rrcriminal-south@ddc.nic.in within 15 days. If reply not received at the stipulated time, it will be presumed that there is no Appeal/Revision or any other matter is pending before you.

The Branch In-Charge, R & I branch is further directed to provide compliance report with proof of circulation within two day after receiving this letter to the Branch In-charge, Record Room South, New Delhi.

This issues with the prior approval of Ld. Principal District & Sessions Judge, South District, Saket Courts, New Delhi.

Thanking you.

Yours faithfully,

(Abhitosh Pratap Singh Rathore)
Officer-In-Charge, Record Rooms,
South District, Saket Courts complex,
New Delhi.

Encl. : Mark-'A'.

Mark 'A'

DECIDED FILES READY FOR WEEDING OUT OF US 138 NI ACT YEAR - 2011

Sr. No.	Case No.	Under Section	Goshwara No.	CASE TITLE	DATE OF DECISION	DECISION	DECIDED BY	CNR NO
1	466/10	138 NI ACT	9536/2011	V E M S L VS DINESH SINGH	29/11/2011	DISMISSED	JUDGE EVENING COURT -01	02403R025142008
2	694/10	138 NI ACT	9537/2011	V E M S L VS GURDEEP SINGH	12/09/2011	DISMISSED	JUDGE EVENING COURT -01	02406R0023302011
3	716/10	138 NI ACT	9538/2011	B I L VS CHANDER MOHAN	07/09/2011	DISMISSED	JUDGE EVENING COURT -01	02403R0679662006
4	200/10	138 NI ACT	9539/2011	B I L VS SHAMENDER JAIN	25/08/2011	DISMISSED	JUDGE EVENING COURT -01	02403R0011402005
5	100/10	138 NI ACT	9540/2011	B A L VS CHANDER SEKHAR	24/08/2011	DISMISSED	JUDGE EVENING COURT -01	02403R0340272009
6	182/10	138 NI ACT	9541/2011	B A L VS SHUBHRA CHAUHAN	25/08/2011	DISMISSED	JUDGE EVENING COURT -01	02403R0151142008
7	21/10	138 NI ACT	9542/2011	B A L VS MD ANEESUDDIN ANSARI	24/08/2011	DISMISSED	JUDGE EVENING COURT -01	
8	17/2010	138 NI ACT	9543/2011	B A L VS PRAMOD KUMAR	24/08/2011	DISMISSED	JUDGE EVENING COURT -01	02403R0601532007
10	13/2010	138 NI ACT	9544/2011	B A L VS SHASHI KANT KUMAR	24/08/2011	DISMISSED	JUDGE EVENING COURT -01	02402R0601652007
11	44/2010	138 NI ACT	9545/2011	B A L VS NEOSYS COMPUTER SERVICE	14/07/2011	DISMISSED	JUDGE EVENING COURT -01	02403R0448152007
12	362/2010	138 NI ACT	9546/2011	B A L VS VIRENDER AGRAWAL	24/09/2011	DISMISSED	JUDGE EVENING COURT -01	02403R0090272008
13	21/01/10	138 NI ACT	9547/2011	B A L VS VIJAY RAGHAV	24/09/2011	DISMISSED	JUDGE EVENING COURT -01	
14	718/10	138 NI ACT	9548/2011	S B I VS CHANDAN SINGH NEGI	07/09/2011	DISMISSED	JUDGE EVENING COURT -01	02403R0289262008
15	367/10	138 NI ACT	9549/2011	B C L VS ARUN KUMAR	24/09/2011	DISMISSED	JUDGE EVENING COURT -01	02403R0024372005
16	368/10	138 NI ACT	9550/2011	B C L VS SHIV KUMAR	24/09/2011	DISMISSED	JUDGE EVENING COURT -01	02402R0434182005
17	369/10	138 NI ACT	9551/2011	B C L VS PANKAJ SHARMA	24/09/2011	DISMISSED	JUDGE EVENING COURT -01	02403R0434462005
18	365/10	138 NI ACT	9552/2011	B C L VS SURISH PAL SINGH	24/09/2011	DISMISSED	JUDGE EVENING COURT -01	02403R0024392005
19	332/10	138 NI ACT	9553/2011	B C L VS SUNNY SHARMA	19/08/2011	DISMISSED	JUDGE EVENING COURT -01	02403R0372922003
20	311/2010	138 NI ACT	9554/2011	B C L VS NEELAM TIWARI	19/08/2011	DISMISSED	JUDGE EVENING COURT -01	02403R0372872003
21	328/2010	138 NI ACT	9555/2011	B C L VS JITENDER KUMAR	19/08/2011	DISMISSED	JUDGE EVENING COURT -01	02403R0976232004
22	324/10	138 NI ACT	9556/2011	B C L VS N NAIK	19/08/2011	DISMISSED	JUDGE EVENING COURT -01	02403R0976222004
23	601/10	138 NI ACT	9557/2011	I D E A VS MD DANISH	24/09/2011	DISMISSED	JUDGE EVENING COURT -01	02402R0065122008
24	602/10	138 NI ACT	9558/2011	I D E A VS JEET AGRAWAL	24/09/2011	DISMISSED	JUDGE EVENING COURT -01	02402R0106962008
25	603/10	138 NI ACT	9559/2011	I D E A MOBILE VS MD DANISH	24/09/2011	DISMISSED	JUDGE EVENING COURT -01	02402R0065222008
26	596/10	138 NI ACT	9560/2011	I D E A CELLULAR VS JEET AGRAWAL	24/09/2011	DISMISSED	JUDGE EVENING COURT -01	02402R0065072008
27	600/10	138 NI ACT	9561/2011	I D E A VS RAM KUMAR	24/09/2011	DISMISSED	JUDGE EVENING COURT -01	02402R0711192007
28	606/10	138 NI ACT	9562/2011	I D E A VS GAURAV KUMAR	07/09/2011	DISMISSED	JUDGE EVENING COURT -01	02402R0023412011
29	44/10	138 NI ACT	9563/2011	T T S L VS NISHA	02/09/2011	DISMISSED	JUDGE EVENING COURT -01	0240R0401082009
30	791/2011	138 NI ACT	9564/2011	T T S L VS SANJAY KUMAR AGRAWAL	27/08/2011	DISMISSED	JUDGE EVENING COURT -01	02403R0940492008
31	647/10	138 NI ACT	9565/2011	T T S L VS MANVINDER SINGH	27/08/2011	DISMISSED	JUDGE EVENING COURT -01	02403R0751732007
32	653/10	138 NI ACT	9566/2011	T T S L VS A K SHARMA	27/08/2011	DISMISSED	JUDGE EVENING COURT -01	02403R0095922007
33	535/10	138 NI ACT	9567/2011	T T S L VS ANIRBAN MANDAL	25/03/2011	DISMISSED	JUDGE EVENING COURT -01	
34	41/2010	138 NI ACT	9568/2011	T T S L VS JASHEER SINGH	02/09/2011	DISMISSED	JUDGE EVENING COURT -01	02403R0401092009
35	676/10	138 NI ACT	9569/2011	T T S L VS PARAM JEET SINGH	29/11/2011	DISMISSED	JUDGE EVENING COURT -01	02403R0651522006
36	679/10	138 NI ACT	9570/2011	T T S L VS MD HABIB	29/11/2011	DISMISSED	JUDGE EVENING COURT -01	
37	08/2010	138 NI ACT	9571/2011	T T S L VS PREM	02/09/2011	DISMISSED	JUDGE EVENING COURT -01	02403R0401032009
38	39/10	138 NI ACT	9572/2011	T T S L VS VINOD KUMAR GROVER	02/09/2011	DISMISSED	JUDGE EVENING COURT -01	02403R0406692009
39	50/10	138 NI ACT	9573/2011	T T S L VS R ARORA	02/09/2011	DISMISSED	JUDGE EVENING COURT -01	02402R068682006
40	17/2010	138 NI ACT	9574/2011	T T S L VS VINEETA GOEL	02/09/2011	DISMISSED	JUDGE EVENING COURT -01	02402R0401022009
41	45/10	138 NI ACT	9575/2011	T T S L VS SUNIL KUMAR	01/09/2011	DISMISSED	JUDGE EVENING COURT -01	02402R0401072009

42	12/1/10	138 NI ACT	9576/2011	T T S L VS KAUSHIK MANDAL	29/11/2011	DISMISSED	JUDGE EVENING COURT -01	02402R0224082009
43	721/10	138 NI ACT	9577/2011	T T S L VS AMEEN ANSARI	29/11/2011	DISMISSED	JUDGE EVENING COURT -01	02403R0178822006
44	682/10	138 NI ACT	9578/2011	T T S L VS HARDEEP SINGH	29/11/2011	DISMISSED	JUDGE EVENING COURT -01	02402R0651602006
45	675/2010	138 NI ACT	9579/2011	T T S L VS HAZI ASS MOHD	29/11/2011	DISMISSED	JUDGE EVENING COURT -01	02403R0141552006
46	812/11	138 NI ACT	9580/2011	B T V L VS ASHU KAUIR	29/11/2011	DISMISSED	JUDGE EVENING COURT -01	02403R0652852006
47	810/11	138 NI ACT	9581/2011	B T V L VS MANOJ KUMAR	29/11/2011	DISMISSED	JUDGE EVENING COURT -01	02403R0652842006
48	809/11	138 NI ACT	9582/2011	B T V L VS AMIT KAKKAR	29/11/2011	DISMISSED	JUDGE EVENING COURT -01	02403R0652892008
49	498/10	138 NI ACT	9583/2011	B T V L VS LAQMAN KHAN	29/11/2011	DISMISSED	JUDGE EVENING COURT -01	02403R0485692006
50	813/11	138 NI ACT	9584/2011	B T V L VS UMESH CHANDRA	29/11/2011	DISMISSED	JUDGE EVENING COURT -01	02403R0102102006
51	528/10	138 NI ACT	9585/2011	B T V L VS MOHIT GUJJJANI	24/09/2011	DISMISSED	JUDGE EVENING COURT -01	02403R00414132007
52	480/10	138 NI ACT	9586/2011	H B M S L VS ROHIT JAIN	01/11/2011	DISMISSED	JUDGE EVENING COURT -01	02403R0568272006
53	2259/1	138 NI ACT	9587/2011	C I P LTD KUNNULMAL EXPORTS	20/10/2011	ACQUITTED	SH ANUJ AGRAWAL LD MM	02403R0685002004
54	489/11	138 NI ACT	9588/2011	R I L VS VANDANA GUPTA	03/10/2011	ACQUITTED	SH ANUJ AGRAWAL LD MM	02403R0767392005
55	1125/1	138 NI ACT	9589/2011	R I L VS INDER PREET SINGH	03/09/2011	ACQUITTED	SH ANUJ AGRAWAL LD MM	02403R0607642006
56	1124/1	138 NI ACT	9590/2011	R I L VS TARUN DEEJP	03/09/2011	ACQUITTED	SH ANUJ AGRAWAL LD MM	02406R0741332006
57	4727/1	138 NI ACT	9591/2011	PARAMDIR SINGH VS TOUR LOVERS	14/09/2011	DISMISSED	SH ANUJ AGRAWAL LD MM	02406R0525322009
58	4272/1	138 NI ACT	9592/2011	S C L VS POINER PESTICIDES	12/08/2011	ACQUITTED	SH ANUJ AGRAWAL LD MM	02403R0334692005
59	4172/1	138 NI ACT	9593/2011	BANK OF INDIA VS HARISH KUMAR	13/10/2011	ACQUITTED	SH ANUJ AGRAWAL LD MM	02403R0225372005
60	3003/1	138 NI ACT	9594/2011	FABRIC AID INDIA LTD VS JAI BIR SINGH	17/10/2011	ACQUITTED	SH ANUJ AGRAWAL LD MM	02403R0344132007
61	3241/1	138 NI ACT	9595/2011	B C L VS VIRENDER MOHAN	12/11/2011	SETTLED	SH ANUJ AGRAWAL LD MM	02403R0122362003
62	1339/1	138 NI ACT	9596/2011	S C L VS L S SAXENA	08/10/2011	ACQUITTED	SH ANUJ AGRAWAL LD MM	02403R0180762002
63	1344/1	138 NI ACT	9597/2011	S C L VS MOHD SALIM	03/10/2011	ACQUITTED	SH ANUJ AGRAWAL LD MM	02403R0395432003
64	1580/1	138 NI ACT	9598/2011	B A L VS CHITAN SWAROOP	30/08/2011	D A W	SH ANUJ AGRAWAL LD MM	02403R0517992009
65	756/1	138 NI ACT	9599/2011	B A L VS SIDHARTHA VERMA	12/08/2011	ACQUITTED	SH ANUJ AGRAWAL LD MM	02403R0682272006
66	516/1	138 NI ACT	9600/2011	R I L VS BITHIKA BAWALI	03/10/2011	ACQUITTED	SH ANUJ AGRAWAL LD MM	02403R0074302005

LIST OF SCANED FILES OF RECORD ROOM CRIMINAL , SOUTH DISTRICT , SAKET COURTS NEW DELHI

**LIST OF SCANED FILES OF RECORD ROOM CRIMINAL , SOUTH DISTRICT , SAKET COURTS NEW DELHI
DECIDED FILES READY FOR WEEDING OUT OF US 138 NI ACT YEAR - 2012 .**

Sr. No.	Case No.	Under Section	Gashwara No.	CASE TITLE	DATE OF DECISION	DECISION	DECIDED BY	CNR NO
1	5330/11	138 NI ACT	600/2012	ASS INDIA FINANCIAL SERVICE VS PARAMJEET PAL	18/02/2012	D I D	SH VIKRANT VAID LD MM - 02	02403R0367532003
2	6801/11	138 NI ACT	601/2012	SWASTIK PLY MART VS SARABJIT SINGH	17/02/2012	DISMISSED	SH VIKRANT VAID LD MM - 02	02406R0241622011
3	6453/11	138 NI ACT	603/2012	BHLOOSAN DEV SINGH VS ROHIT BIRLA	17/02/2012	DISMISSED	SH VIKRANT VAID LD MM - 02	02406R0172532011
4	604/12	138 NI ACT	604/2012	AMIT KUMAR VS DULI CHAND	17/02/2012	COMPROMISED	SH VIKRANT VAID LD MM - 02	02406R0079732011
5	794/11	138 NI ACT	605/2011	V E M S L VS ANKUSH GUPTA	17/02/2012	COMPROMISED	SH VIKRANT VAID LD MM - 02	02406R0003892011
6	790/11	138 NI ACT	606/2012	V E M S L VS GAGAN ARORA	17/02/2012	COMPROMISED	SH VIKRANT VAID LD MM - 02	02406R0003832011
7	788/11	138 NI ACT	607/2011	V E M S L VS GYAN SINGH	17/02/2012	COMPROMISED	SH VIKRANT VAID LD MM - 02	02406R0007912011
8	1987/11	138 NI ACT	608/2011	GENESIS FINANCE VS AVINASH KAUR	17/02/2012	COMPROMISED	SH VIKRANT VAID LD MM - 02	02403R0221362009
9	2962/10	138 NI ACT	609/2012	VIPIN SINGH VS RAM NARESH GUPTA	17/02/2012	COMPROMISED	SH VIKRANT VAID LD MM - 02	02403R0098972010
10	756/10	138 NI ACT	610/2012	MIRA EXIM VS YOGENDER BETHIA	16/02/2012	COMPROMISED	SH VIKRANT VAID LD MM - 02	02403R0654002006
11	1875/11	138 NI ACT	611/2012	KHIAV ELECTRICAL VS NITIN SHARMA	16/02/2012	D I D	SH VIKRANT VAID LD MM - 02	02403R0268652009
12	3950/11	138 NI ACT	612/2012	ADARSH CHIT VS RANJIT SINGH	16/02/2012	COMPROMISED	SH VIKRANT VAID LD MM - 02	02406R0066952011
13	3990/11	138 NI ACT	613/2012	KAPOOR WATCH VS AMBH ELECTROCS	14/02/2012	COMPROMISED	SH VIKRANT VAID LD MM - 02	02406R0068002011
14	3447/11	138 NI ACT	614/2012	RAJESH CHOPRA VS ANIL KAPOOR	14/02/2012	D I D	SH VIKRANT VAID LD MM - 02	02403R0373262009
15	92/12	138 NI ACT	615/2012	INTECH CAPITAL VS PRJ AUTO SERVICE	14/02/2012	WITHDRAWN	SH VIKRANT VAID LD MM - 02	02406R0036412012
16	3253/10	138 NI ACT	616/2012	EZEE FOODS VS HARISH MALHOTRA	14/02/2012	COMPROMISED	SH VIKRANT VAID LD MM - 02	02403R0885772008
17	3912/11	138 NI ACT	617/2012	PRIMRE MOTOR SERVICE VS VINITA JOSHI	14/02/2012	COMPROMISED	SH VIKRANT VAID LD MM - 02	02406R0064692011
18	3912/11	138 NI ACT	618/2012	METAWORTH INTERIORS VS MANOJ DWIVEDI	14/02/2012	COMPROMISED	SH VIKRANT VAID LD MM - 02	02406R0274122011
19	1433/11	138 NI ACT	619/2012	BALRAJ VS BILIM PAL	13/02/2012	ACQUITTED	SH VIKRANT VAID LD MM - 02	02403R0422652005
20	4150/10	138 NI ACT	620/2012	S C L VS SANDEEP KUMAR	13/02/2012	D I D	SH VIKRANT VAID LD MM - 02	02403R0089242003
21	4591/11	138 NI ACT	621/2012	AIOM INFOTEX LTD VS AJAY KUMAR	16/02/2012	COMPROMISED	SH VIKRANT VAID LD MM - 02	02403R068422006
22	978/2011	138 NI ACT	622/2012	VINOD DEV VS PAL INFRA STRUCTURE	16/02/2012	COMPROMISED	SH VIKRANT VAID LD MM - 02	02403R0287122009
23	6940/11	138 NI ACT	623/2011	SANJIV RAO VS JAIN GRANITES	15/02/2012	COMPROMISED	SH VIKRANT VAID LD MM - 02	02406R0281142011
24	6614/11	138 NI ACT	623/2012	VIVEK GUPTA VS ASHISH KUMAR	15/02/2012	COMPROMISED	SH VIKRANT VAID LD MM - 02	02406R0168682011

25	1945/10	138 NI ACT	625/2012	T T S L VS SURENDER KUMAR	15/02/2012	COMPROMISED	SH VIKRANT VAID LD MM - 02	02403R0190752008
26	2862/10	138 NI ACT	626/2012	ANIL GUPTA VS KALICHARAN SOOD	15/02/2012	D I D	SH VIKRANT VAID LD MM - 02	02403R0237872008
27	6160/11	138 NI ACT	627/2012	B A L VS AMIT YADAV	15/02/2012	COMPROMISED	SH VIKRANT VAID LD MM - 02	02403R0014892008
28	4708/10	138 NI ACT	628/2011	SUDHIR WALIA VS INTELLIGENT BUSSINESS	14/02/2012	D I D	SH VIKRANT VAID LD MM - 02	02403R0048682006
29	3645/1	138 NI ACT	629/2012	M/S BHARTI CELLULAR VS DEBASHISH DEV	11/02/2012	COMPOUNDED	SH SUNIL BENIWALLD MM - 03	02403R430332005
30	2217/1	138 NI ACT	630/2012	B C L VS SANDEEP DEEWAN	11/02/2012	SETTLED	SH SUNIL BENIWALLD MM - 03	02403R0111602003
31	1263/1	138 NI ACT	631/2012	B C L VS KEISHING TAMKHUULA CHAHONG	11/02/2012	COMPOUNDED	SH SUNIL BENIWALLD MM - 03	02403R0764962005
32	2274/1	138 NI ACT	632/2011	B C L VS KRITIKA SINGH	11/02/2012	COMPOUNDED	SH SUNIL BENIWALLD MM - 03	02403R0042302003
33	2627/1	138 NI ACT	633/2011	M/S BHARTI AIR TEL VS M/S JAI SHANKAR SHAHI	11/02/2012	COMPOUNDED	SH SUNIL BENIWALLD MM - 03	02403R1085872008
34	2639/1	138 NI ACT	634/2012	B C L VS SANJAY BHATI	11/02/2012	COMPOUNDED	SH SUNIL BENIWALLD MM - 03	02403R0430122005
35	1472/1	138 NI ACT	635/2012	B C L VS SANIDHYA CORPORATION	11/02/2012	COMPOUNDED	SH SUNIL BENIWALLD MM - 03	02403R0679952007
36	1199/1	138 NI ACT	636/2011	B C L VS P SHARMA	11/02/2012	COMPOUNDED	SH SUNIL BENIWALLD MM - 03	02403R030342005
37	2634/1	138 NI ACT	637/2011	B C L VS AJAY CHOUDHRY	11/02/2012	COMPOUNDED	SH SUNIL BENIWALLD MM - 03	02403R0162192003
38	1234/1	138 NI ACT	638/2012	B C L VS MANISH AGRAWAL	11/02/2012	COMPOUNDED	SH SUNIL BENIWALLD MM - 03	02403R0996482004
39	2220/1	138 NI ACT	639/2011	B C L VS MANISH CHOUDHRY	11/02/2012	COMPOUNDED	SH SUNIL BENIWALLD MM - 03	02403R0627672004
40	2616/1	138 NI ACT	640/2012	B C L VS SANTOSH KUMAR	11/02/2012	COMPOUNDED	SH SUNIL BENIWALLD MM - 03	02403R0430282005
41	2647/1	138 NI ACT	641/2012	B C L VS RAVI TOHOMS	11/02/2012	SETTLED	SH SUNIL BENIWALLD MM - 03	02403R0117862003
42	1500/1	138 NI ACT	643/2012	DR SUDHANSHU BHATACHARYA VS ZEENAT INAF	08/02/2012	WITHDRAWAL	SH SUNIL BENIWALLD MM - 03	02403R0997112008
43	1318/1/10	138 NI ACT	644/2012	SINGER INDIA VS ASHWARD KITCHEN	08/02/2012	DISMISSED	SH SUNIL BENIWALLD MM - 03	02403R0724652006
44	1316/1/10	138 NI ACT	645/2012	SINGER INDIA VSD MUDRA SALES	08/02/2012	DISMISSED	SH SUNIL BENIWALLD MM - 03	02403R0724712006
45	4471/1/11	138 NI ACT	647/2012	KAKS & BULLS VS VINOD KUMAR	07/02/2012	DISMISSED	SH SUNIL BENIWALLD MM - 03	02403R0735312005
46	3774/1/11	138 NI ACT	648/2011	DALIP NAGPAL VS ASHOK KUMAR	07/02/2012	DISMISSED	SH SUNIL BENIWALLD MM - 03	02403R0230882008
47	1035/10	138 NI ACT	649/2012	SINGER INDIA VS NALUPARAYIL VARGHESE RAJU	07/02/2012	DISMISSED	SH SUNIL BENIWALLD MM - 03	02403R0267512006
48	4175/1/11	138 NI ACT	650/2011	JACIMOHAN SINGH VS ASHOK KUMAR IAIN	06/02/2012	DISMISSED	SH SUNIL BENIWALLD MM - 03	02403R0608372006

**LIST OF SCANNED FILES OF RECORD ROOM CRIMINAL, SOUTH DISTRICT, SAKET COURTS NEW DELHI
DECIDED FILES READY FOR WEEDING OUT OF U/S 138 NI ACT YEAR - 2011.**

Sr. No.	Case No.	Under Section	Goshwara No.	CASE TITLE	DATE OF DECISION	DECISION	DECIDED BY	CNR NO
1	157/I	138 NI ACT	9644/2011	RAJAN BHATIA VS MAHEBDEER KHATRI	10/09/2011	SETTLED	SH ANUJ AGRAWAL I.D MM	
2	266/I	138 NI ACT	9645/2011	SECURITY SYSTEM VS BHARAT B SETHI	29/07/2011	ACQUITTED	SH ANUJ AGRAWAL I.D MM	02403R0546162003
3	2786/I	138 NI ACT	9646/2011	H E T L VS RITIKA KAPOOR	05/06/2011	D A W	SH ANUJ AGRAWAL I.D MM	02403R0112792004
4	2896/I	138 NI ACT	9647/2011	H E T L VS AMITABH HAZARA	05/06/2011	D A W	SH ANUJ AGRAWAL I.D MM	02403R0770942005
5	1363/I	138 NI ACT	9648/2011	I C I C T BANK VS DIXIT KUMAR	24/09/2011	ACQUITTED	SH ANUJ AGRAWAL I.D MM	02406R0742292006
6	2911/I	138 NI ACT	9649/2011	S C L VS MANOJ GUPTA	05/06/2011	D A W	SH ANUJ AGRAWAL I.D MM	02403R0031181998
7	2857/I	138 NI ACT	9650/2011	V E M S L VS SUSHIL KUMAR	05/06/2011	D A W	SH ANUJ AGRAWAL I.D MM	02406R0465042010
8	1767/I	138 NI ACT	9651/2011	TIMES GUARANTY VS REACTO PAPER INDIA	13/09/2011	ACQUITTED	SH ANUJ AGRAWAL I.D MM	02403R0764102004
9	1764/I	138 NI ACT	9652/2011	TIMES GUARANTY VS SCAM ORGANICS	13/09/2011	ACQUITTED	SH ANUJ AGRAWAL I.D MM	02403R0781762004
10	851/I	138 NI ACT	9653/2011	RAMESH LAL VS HARISH CHAND	12/11/2011	SETTLED	SH ANUJ AGRAWAL I.D MM	02403R0765652005
11	94/I	138 NI ACT	9654/2011	CURO INDIA VS GULATI RETAIL INDIA	07/08/2011	SETTLED	SH ANUJ AGRAWAL I.D MM	02406R0023022011
12	1766/I	138 NI ACT	9655/2011	TIMES GUARANTY VS REACTO PAPER INDIA	13/09/2011	ACQUITTED	SH ANUJ AGRAWAL I.D MM	02403R0781922004
13	2066/I	138 NI ACT	9656/2011	R C L VS ANUP KUMAR SINHA	30/07/2011	ACQUITTED	SH ANUJ AGRAWAL I.D MM	02403R0466042007
14	1849/I	138 NI ACT	9657/2011	B C L VS P R SWAROOP	15/07/2011	ACQUITTED	SH ANUJ AGRAWAL I.D MM	02403R0366712005
15	787/I	138 NI ACT	9658/2011	B C L VS DEEPAJ GUPTA	15/07/2011	ACQUITTED	SH ANUJ AGRAWAL I.D MM	02403R0996632004
16	2608/I	138 NI ACT	9659/2011	B A L VS DINESH SAINI	05/06/2011	ACQUITTED	SH ANUJ AGRAWAL I.D MM	02406R02076802010
17	1580/I	138 NI ACT	9660/2011	B A L VS DHIRAJ KUMAR	08/06/2011	ACQUITTED	SH ANUJ AGRAWAL I.D MM	02406R0411792010
18	1165/I	138 NI ACT	9661/2011	B A L VS SATYAKAM SHARMA	12/11/2011	SETTLED	SH ANUJ AGRAWAL I.D MM	02403R0574142006
19	3137/I	138 NI ACT	9662/2011	CTTI BANK VS VIRENDER MOHAN	23/06/2011	ACQUITTED	SH ANUJ AGRAWAL I.D MM	02403R0234232003
20	4059/I	138 NI ACT	9663/2011	APRANA LIGHTING VS DEBAHARAT RAI	06/06/2011	ACQUITTED	SH ANUJ AGRAWAL I.D MM	02403R1087322008
21	3044/I	138 NI ACT	9664/2011	CHABRA SURVINDER KAUR VS PRAVIN KHARAT	24/06/2011	ACQUITTED	SH ANUJ AGRAWAL I.D MM	02403R0109642006
22	3893/I	138 NI ACT	9665/2011	RANBAXY LABORATORY VS VINEET BANSAL	29/06/2011	ACQUITTED	SH ANUJ AGRAWAL I.D MM	02403R0712042002
23	285/I	138 NI ACT	9666/2011	ELIZABATH LEAPEN VS P C MATHIEW	08/08/2011	CONVICTED	SH ANUJ AGRAWAL I.D MM	02403R1011912007
24	3570/I	138 NI ACT	9667/2011	T T S L VS RAJ SINGH	16/10/2011	ACQUITTED	SH ANUJ AGRAWAL I.D MM	02403R0403872009
25	824/I	138 NI ACT	9668/2011	T T S L VS NEW JANTA SECURITY	16/10/2011	ACQUITTED	SH ANUJ AGRAWAL I.D MM	02403R0499312009
26	2551/I	138 NI ACT	9669/2011	T T S L VS R AGRAWAL	16/10/2011	ACQUITTED	SH ANUJ AGRAWAL I.D MM	02403R0269042009
27	1731/I	138 NI ACT	9670/2011	T T S L VS HIMANSHU ROITGI	12/11/2011	SETTLED	SH ANUJ AGRAWAL I.D MM	02403R0376452006
28	3426/I	138 NI ACT	9671/2011	T T S L VS MAHESH	10/09/2011	SETTLED	SH ANUJ AGRAWAL I.D MM	02403R0532282007
29	749/I	138 NI ACT	9672/2011	B C L VS USHA SHARMA	06/06/2011	ACQUITTED	SH ANUJ AGRAWAL I.D MM	02403R0740972005
30	4035/I	138 NI ACT	9673/2011	B C L VS ADITYA BHUTANI	05/06/2011	ACQUITTED	SH ANUJ AGRAWAL I.D MM	02403R0180442002
31	1655/I	138 NI ACT	9674/2011	B C L VS GURMIEET GILL	10/09/2011	SETTLED	SH ANUJ AGRAWAL I.D MM	02403R0203472004
32	2190/I	138 NI ACT	9675/2011	B C L VS AMBKA BAHL	12/11/2011	SETTLED	SH ANUJ AGRAWAL I.D MM	02403R0045742002
33	1299/I	138 NI ACT	9676/2011	B C L VS EDWARD VARGHESE	12/11/2011	SETTLED	SH ANUJ AGRAWAL I.D MM	02403R0122412003
34	1009/I	138 NI ACT	9677/2011	T T S L VS ANZAR AHMAD	16/10/2011	ACQUITTED	SH ANUJ AGRAWAL I.D MM	02403R0401862009
35	1571/I	138 NI ACT	9678/2011	T T S L VS VINOD YADAV	16/10/2011	ACQUITTED	SH ANUJ AGRAWAL I.D MM	02403R0513192009
36	3495/I	138 NI ACT	9679/2011	R C L VS ARHISEKH MEHTA	40/07/2011	ACQUITTED	SH ANUJ AGRAWAL I.D MM	02403R0421292008
37	1947/I	138 NI ACT	9680/2011	R C L VS MANISH GOEL	26/09/2011	ACQUITTED	SH ANUJ AGRAWAL I.D MM	02403R0716192007

38	12/4/1	138 NI ACT	9681/2011	R C L VS SANJEEV GROVER	26/09/2011	ACQUITTED	SH ANUJ AGRAWAL LD MM	02403R0716242007
39	2057/1	138 NI ACT	9682/2011	R C L VS SANDEEP	13/10/2011	ACQUITTED	SH ANUJ AGRAWAL LD MM	00403R0438042008
40	512/1	138 NI ACT	9684/2011	V E M S L VS SONYA DHEER	14/04/2012	COMPOUNDED	SH ANUJ AGRAWAL LD MM	
41	635/2010	138 NI ACT	9685/2011	T T S L VS RAM KEWAL	27/08/2011	D I D	SH ANUJ AGRAWAL LD MM	02403R0401622009
42	654/2010	138 NI ACT	9686/2011	T T S L VS RAM GOPAL SINGH	27/08/2011	D I D	SH ANUJ AGRAWAL LD MM	02403R0095952007
43	636/10	138 NI ACT	9687/2011	T T S L VS GOPAL PRASAD	27/08/2011	D I D	SH ANUJ AGRAWAL LD MM	
44	638/10	138 NI ACT	9688/2011	T T S L VS SUSMA RANI	27/08/2011	D I D	SH ANUJ AGRAWAL LD MM	02403R0751762007
45	541/10	138 NI ACT	9689/2011	T T S L VS SAMRAJIT ROUT	27/08/2011	D I D	SH ANUJ AGRAWAL LD MM	02403R0739552007
46	646/10	138 NI ACT	9690/2011	T T S L VS GEORGE PETER	27/08/2011	D I D	SH ANUJ AGRAWAL LD MM	02403R0751752007
47	793/11	138 NI ACT	9691/2011	T T S L VS C P SINGH	27/08/2011	D I D	SH ANUJ AGRAWAL LD MM	02403R0410402009
48	796/11	138 NI ACT	9692/2011	T T S L VS VIONIT MAHESHWARI	27/08/2011	D I D	SH ANUJ AGRAWAL LD MM	02403R0410332009
49	4737/1	138 NI ACT	9693/2011	CLASIC PRINT VS DOLPHIN SERVICE	17/09/2011	ACQUITTED	SH ANUJ AGRAWAL LD MM	02403R0019621997
50	437/1	138 NI ACT	9694/2011	L I K I H RAM VS VIKRAM	17/12/2011	DISMISSED	SH ANUJ AGRAWAL LD MM	02403R0518782004
51	1226/1	138 NI ACT	9695/2011	OSHWAL CHEMICAL VS S S LAIWANI	17/12/2011	DISMISSED	SH ANUJ AGRAWAL LD MM	02403R996942004
52	2760/1	138 NI ACT	9696/2011	R M KOCHAR VS HOFFLAND FINANCE	19/12/2011	DISMISSED	SH ANUJ AGRAWAL LD MM	02403R0026971998
53	703/10	138 NI ACT	9697/2011	H D M S L VS MUZAFAR SHAWAL	22/11/2011	DISMISSED	JUDGE EVENING COURT -01	02403R0403652006
54	482/1	138 NI ACT	9698/2011	H E M S L VS SONU BAJAJ	01/11/2011	D N P	JUDGE EVENING COURT -01	02403R0112812006
55	701/10	138 NI ACT	9699/2011	H E M S L VS SHAILENDER KUMAR	22/11/2011	DISMISSED	JUDGE EVENING COURT -01	02403R0403552006
56	1972010	138 NI ACT	9700/2011	B A L VS PRAKASH KASHYAP	05/09/2011	D N P	JUDGE EVENING COURT -01	
57	702/10	138 NI ACT	9701/2011	H E M S L VS KRISHNA KUMAR	22/11/2011	DISMISSED	JUDGE EVENING COURT -01	02403R0403632006

**LIST OF SCANNED FILES OF RECORD ROOM CRIMINAL, SOUTH DISTRICT, SAKET COURTS NEW DELHI
DECIDED FILES READY FOR WEEDING OUT OF U/S 138 NI ACT YEAR - 2012.**

Sr. No.	Case No.	Under Section	Goshwara No.	CASE TITLE	DATE OF DECISION	DECISION	DECIDED BY	CNR NO
				KRISHI RASYAN VS CHANDER KANT				
1	1392/10	138 NI ACT	1282/2012	KRISHI RASYAN VS KAMAL KANT	11/02/2012	COMPOUNDED	MS ANKITA LAL LD MM -03	02406R0498672010
2	1358/11	138 NI ACT	1283/2012	LALIT KUMAR VS J B MASSEY	11/12/2012	COMPOUNDED	MS ANKITA LAL LD MM -03	02406R0523142009
3	2479/11	138 NI ACT	1284/2012	B A L VS CHURIWALA OVERSEAS	11/12/2012	COMPOUNDED	MS ANKITA LAL LD MM -03	02406R0071772011
4	4855/11	138 NI ACT	1285/2012	B A L VS PETER PETERSONA	11/12/2012	COMPOUNDED	MS ANKITA LAL LD MM -03	02406R0090622011
5	4891/11	138 NI ACT	1286/2012	B A L VS TARN NAIDU	11/12/2012	COMPOUNDED	MS ANKITA LAL LD MM -03	02406R01779420011
6	3325/11	138 NI ACT	1287/2012	B A L VS SHIRDI SAI BABA	11/12/2012	COMPOUNDED	MS ANKITA LAL LD MM -03	02406R0147112011
7	3329/11	138 NI ACT	1288/2012	B A L VS A GEORGE EKKA	11/12/2012	COMPOUNDED	MS ANKITA LAL LD MM -03	02406R014762011
8	4159/11	138 NI ACT	1289/2012	B A L VS MDN MODIS	11/02/2012	COMPOUNDED	MS ANKITA LAL LD MM -03	02406R0311372011
9	1869/10	138 NI ACT	1290/2012	PARVEEN KAUER VS	24/02/2012	COMPOUNDED	MS ANKITA LAL LD MM -03	02406R0129662010
10	409/10	138 NI ACT	1291/2012	VISHAL VS MEHUL GUPTA	24/02/2012	D I D	MS ANKITA LAL LD MM -03	02406R0319782010
11	6313/11	138 NI ACT	1292/2012	SUNIL VERMA VS LAEEQ KHAN	24/02/2012	D I D	MS ANKITA LAL LD MM -03	02406R0533982009
12	1592/10	138 NI ACT	1293/2012	MEETA PANDIT VS KALAHETU	24/02/2012	COMPOUNDED	MS ANKITA LAL LD MM -03	02406R0495892010
13	1928/10	138 NI ACT	1294/2012	HARI BANSAL VS RAJESH	24/02/2012	D I D	MS ANKITA LAL LD MM -03	02406R04992320100
14	983/10	138 NI ACT	1295/2012	AJI M JOSE VS BIJU THOMAS	23/02/2012	CONVICTED	MS ANKITA LAL LD MM -03	02406R0492732010
15	2810/10	138 NI ACT	1296/2012	SHANTI KODWANI VS M/S ERADANI SHAISHA	24/02/2012	D A C	MS ANKITA LAL LD MM -03	02406R1107822008
16	6283/11	138 NI ACT	1297/2012	EXPRESS CARRIER VS SADIJINA FASHION	24/02/2012	D AW	MS ANKITA LAL LD MM -03	02406R0291282011
17	1463/10	138 NI ACT	1298/2012	HANUMAN PRASAD VS NARESH KUMAR	24/02/2012	D N P	MS ANKITA LAL LD MM -03	02406R1106192008
18	1929/10	138 NI ACT	1299/2012	HARI BANSAL VS RUKMANI	24/02/2012	D N P	MS ANKITA LAL LD MM -03	02406R0499242010
19	2878/11	138 NI ACT	1300/2012	SKI LINE CABLE VS ANAND POWER	28/02/2012	COMPOUNDED	MS ANKITA LAL LD MM -03	02406R0030192011
20	2879/11	138 NI ACT	1301/2012	SKI LINE CABLE VS ANAND POWER	28/02/2012	COMPOUNDED	MS ANKITA LAL LD MM -03	02406R0030212011
21	1126/11	138 NI ACT	1303/2012	VIGIL 24X7 GUARDING SERVICE VS BHASKAR BASHU THAKUR	28/02/2012	COMPOUNDED	MS ANKITA LAL LD MM -03	02406R0155212011
22	1196/11	138 NI ACT	1304/2012	KRISHI RASAYAN VS SATHIR	25/02/2012	ABATED	MS ANKITA LAL LD MM -03	02406R0140692011
23	1906/10	138 NI ACT	1305/2012	RAHUL SAINI VS AJAY SAINI	16/02/2012	COMPOUNDED	MS ANKITA LAL LD MM -03	02406R0490212010
24	3935/11	138 NI ACT	1307/2012	SAVITRA VS RAM NIWAS	16/02/2012	D I D	MS ANKITA LAL LD MM -03	02406R0534532009

75	5132/11	138 NI ACT	1308/2012	MS ZIL TRUNER LIMITED VS VOGESH SHARMA	16/07/2012	D I D	MS ANKITA LAL LD MM -03	02406R05332009
76	365/11	138 NI ACT	1309/2012	GURNAH SINGH VS SARABJEET SINGH	22/02/2012	CONVICTED	MS ANKITA LAL LD MM -03	02406R0494952010
	4886/11	138 NI ACT	1310/2012	KAILASH DEVI KHANNA VS SANDEEP CHADDA	21/02/2012	COMPOUNDED	MS ANKITA LAL LD MM -03	02406R0175982011
78	5663/11	138 NI ACT	1311/2012	V F M S L VS PAPPU KUMAR	11/02/2012	COMPOUNDED	MS ANKITA LAL LD MM -03	02406R0239052011
79	3260/11	138 NI ACT	1311/2012	V F M S L VS VINAY GUPTA	11/02/2012	COMPOUNDED	MS ANKITA LAL LD MM -03	02406R0144792011
80	3181/11	138 NI ACT	1313/2012	V F M S L VS MEETA SINGH	11/02/2012	COMPOUNDED	MS ANKITA LAL LD MM -03	02406R0138272011
81	3177/12	138 NI ACT	1314/2012	V F M S L VS DEVINDER AMBAWATA	11/02/2012	COMPOUNDED	MS ANKITA LAL LD MM -03	02406R0148442011
82	3187/11	138 NI ACT	1315/2012	V F M S L VS ANIL KUMAR	11/02/2012	COMPOUNDED	MS ANKITA LAL LD MM -03	02406R0138222011
83	3262/11	138 NI ACT	1316/2012	V F M S L VS JATIN	11/02/2012	COMPOUNDED	MS ANKITA LAL LD MM -03	02406R0144832011
84	4543/11	138 NI ACT	1317/2012	M/S INNOVATIVE VSM/S PENAM PHARMA	11/02/2012	D A W	MS ANKITA LAL LD MM -03	02406R0527622009
85	5154/11	138 NI ACT	1318/2012	M/S PHODDING & PIE INDIA VS M/S DUA F&B OUT DOOR	21/02/2012	COMPOUNDED	MS ANKITA LAL LD MM -03	02406R0494672010
86	2323/11	138 NI ACT	1319/2012	SIMAR SUKHJA ARHANT	22/02/2012	COMPOUNDED	MS ANKITA LAL LD MM -03	02406R0061112011
87	4542/11	138 NI ACT	1320/2012	M/S INNOVATIVE VSM/S PENAM PHARMA	11/02/2012	D A W	MS ANKITA LAL LD MM -03	02406R0527642009
88	1674/10	138 NI ACT	1321/2012	UNITED BUSINESS EXPORTS VS RAJ VIR SHARMA	11/02/2012	COMPOUNDED	MS ANKITA LAL LD MM -03	02406R0502302010B
89	542/11	138 NI ACT	1322/2012	M/S ANAMIKA ENG. VS M/S RUSSEL INTERIORS	11/02/2012	COMPOUNDED	MS ANKITA LAL LD MM -03	02406R0489452010
90	5074/11	138 NI ACT	1323/2012	J R E D A VS M/S AMITRONICS PVT.LTD	11/02/2012	D A W	MS ANKITA LAL LD MM -03	02406R0488062010
91	5108/1/11	138 NI ACT	1324/2012	B C L VS INFOSYSTEM VS GURUNANAK EDUCATION	11/02/2012	D A W	MS ANKITA LAL LD MM -03	02406R0041662011
92	4798/11	138 NI ACT	1326/2012	SONALIKA BANERJEE VS CHITTI BABU	15/02/2012	D N P	MS ANKITA LAL LD MM -03	02406R0532282009
93	4686/11	138 NI ACT	1327/2012	B C L VS AKHILESH BHATTNAGAR	08/02/2012	D A W	MS ANKITA LAL LD MM -03	02406R0776992005
94	2425/11	138 NI ACT	1328/2012	B C L VS PRAMOD KUMAR SHARMA	08/02/2012	D A W	MS ANKITA LAL LD MM -03	02406R0553602003
95	2441/10	138 NI ACT	1329/2012	B C L VS RAJEEV GUPTA	08/02/2012	D A W	MS ANKITA LAL LD MM -03	02406R0553592003
96	5682/11	138 NI ACT	1330/2012	B C L VS DEEPAK CHATTERJEE	08/02/2012	D A W	MS ANKITA LAL LD MM -03	02406R0552882003

प्रत्येक शाखा-आलेख (विभागीय) - 2 FORM B-R (Civil) Part-2
विषयानुसार (विषय) SUBJECT-WISE GOSTHARA (CIVIL RULE 9)

क्र.सं. क्र. Date of Receipt	क्र.सं. क्र. No.	क्र.सं. क्र. Case of date	क्र.सं. क्र. Number of case	क्र.सं. क्र. Name of party	क्र.सं. क्र. Name of plaintiff and defendant	क्र.सं. क्र. Name of court	क्र.सं. क्र. Abstract of findings	क्र.सं. क्र. Number of pages	क्र.सं. क्र. Name of document received	क्र.सं. क्र. Name of document received	क्र.सं. क्र. Name of document received	क्र.सं. क्र. Name of document received	क्र.सं. क्र. Name of document received
1	2	3	4	5	6	7	8	9	10	11	12	13	14

960	309	1	Vodafone	vs	Polish Singh	vs	138	1	1	1	1	1	1
961	2669	1	"	vs	Amresh Sharma	vs	1	1	1	1	1	1	1
962	419	1	"	vs	Pooja Verma	vs	12	1	1	1	1	1	1
963	332	1	"	vs	Geeta Sharma	vs	12	1	1	1	1	1	1
964	559	1	"	vs	Amresh Sharma	vs	1	1	1	1	1	1	1
965	8504	1	Hb Guntur	vs	Sharda	vs	138	1	1	1	1	1	1
966	115	1	Vodafone	vs	Neelam Chandra	vs	1	1	1	1	1	1	1
967	145	1	Vodafone	vs									
968	36	SS	1	Vodafone	vs	Solih Singh	vs	13	1	1	1	1	1
969	1362	1	"	vs	Devi Prasad	vs	12	1	1	1	1	1	1

गाली आर-लाह (दिनांक) ७-२००३ R.R. (Civil) No. 2
निदेशित होना: निदेशित होना: SUBJECT-WISE COSTING (SEE RULING)

क्रमांक of order Date of Receipt	क्रमांक of order Date of Receipt	क्रमांक of order Date of Receipt	क्रमांक of order Date of Receipt	क्रमांक of order Date of Receipt	क्रमांक of order Date of Receipt	क्रमांक of order Date of Receipt	क्रमांक of order Date of Receipt	क्रमांक of order Date of Receipt	क्रमांक of order Date of Receipt	क्रमांक of order Date of Receipt	क्रमांक of order Date of Receipt	क्रमांक of order Date of Receipt	क्रमांक of order Date of Receipt
1	2	3	4	5	6	7	8	9	10	11	12	13	14
969	8/6/10	Vodafone	vs Helena Yang	vs 138M	18/3/12	DA-1							
970	3573		vs Durgak Bused	vs	18/3/12	DA-1							
971	51/1/09		vs Vinod Akhnd	vs	18/3/12	DA-1							
972	4012		vs Poles Sharma	vs	18/3/12	DA-1							
973	1007		vs Dalbir Singh	vs	18/3/12	DA-1							
974	1066		vs Navroz Joseph	vs	18/3/12	DA-1							
975	4705		vs World Portfolio Finance & Leasing Ltd	vs	28/3/12	DA-1							
976	324		vs Anur Hosen	vs	28/3/12	DA-1							
977	5334		vs Anur Hosen	vs	28/3/12	DA-1							
978	1201		vs Trishan Bhatnagar	vs	28/3/12	DA-1							
979	4454		vs BAC	vs	28/3/12	DA-1							

विषयवाचकता (विषय) : SUBJECT-WISE GOSHWARA (SEE RULES)

क्र.सं. Sl. No.	दिनांक Date	वर्ग Class	संख्या Number	पक्ष Parties	विषय Subject	दिनांक Date	वर्ग Class	संख्या Number	पक्ष Parties	विषय Subject	दिनांक Date	वर्ग Class	संख्या Number	पक्ष Parties	विषय Subject
980	15/11			Deyan	Good	15/11			Deyan	Good	15/11			Deyan	Good
981	35/11			loop	hold	35/11			loop	hold	35/11			loop	hold
982	18/12			Vadgaon	vs	18/12			Vadgaon	vs	18/12			Vadgaon	vs
983	31/11			AB	Law	31/11			AB	Law	31/11			AB	Law
984	15/11			Herb	Spots	15/11			Herb	Spots	15/11			Herb	Spots
985	15/11			Herb	Spots	15/11			Herb	Spots	15/11			Herb	Spots
986	15/11			Herb	Spots	15/11			Herb	Spots	15/11			Herb	Spots
987	15/11			Herb	Spots	15/11			Herb	Spots	15/11			Herb	Spots
988	15/11			Herb	Spots	15/11			Herb	Spots	15/11			Herb	Spots
989	15/11			Herb	Spots	15/11			Herb	Spots	15/11			Herb	Spots

विषयानुसार (विभाग १ देखी) SUBJECT-WISE GOSHIWARA (SEE RULE १)

क्र.सं. क्र.सं. Date of Receipt	क्र.सं. क्र.सं. Serial Number	क्र.सं. क्र.सं. Class of case	क्र.सं. क्र.सं. Number of case	क्र.सं. क्र.सं. Name of parties	क्र.सं. क्र.सं. Name of office, and law applicable	क्र.सं. क्र.सं. Date of final order	क्र.सं. क्र.सं. Abstract of final order	क्र.सं. क्र.सं. Number of pages	क्र.सं. क्र.सं. Name of court docketing page	क्र.सं. क्र.सं. Date of deposition	क्र.सं. क्र.सं. Name of deponent	क्र.सं. क्र.सं. Remarks
1	2	3	4	5	6	7	8	9	10	11	12	13
990	1634	1	09	Vodapete v/s Yyush kr. Srinivasara	v/s	1381	1412	22	2	2	2	10-9-85
991	5001	1	11	v/s Enter Capital Ltd v/s v/s n/s Peru Niladhar Puri v/s	v/s					21/2	12	Completed 1-10-85
992	5000	1	11	v/s Enter Capital Ltd v/s v/s n/s Jain Eng. works v/s	v/s					21/2	12	Completed 1-10-85
993	3543	1	11	Vodapete v/s Smt. Hahara v/s	v/s					21/2	12	1-10-85
994	3552	1	11	Vodapete v/s Smt. Hahara v/s	v/s					21/2	12	Completed 1-10-85
995	3551	1	11	Vodapete v/s Smt. Hahara v/s	v/s					21/2	12	Completed 1-10-85
996	3552	1	11	Vodapete v/s Smt. Hahara v/s	v/s					21/2	12	Completed 1-10-85
997	5131	1	11	BAL v/s Smt. Singh v/s	v/s					21/2	12	Completed 1-10-85
998	4714	1	11	Smt. Singh v/s Smt. Singh v/s	v/s					21/2	12	Completed 1-10-85
999	4714	1	11	Smt. Singh v/s Smt. Singh v/s	v/s					21/2	12	Completed 1-10-85
1000	4714	1	11	Smt. Singh v/s Smt. Singh v/s	v/s					21/2	12	Completed 1-10-85

फॉर्म नं. 2 (सिविल) FORM N.R. (CIVIL) No. 2
विषय-वार (सिविल) SUBJECT-WISE GASHWARA (SEKRU (2))

पट्टिका नं. Date of Receipt	सम नं. Serial Number	काल नं. Class of case	सम नं. Number of case	पक्षों का नाम Name of parties	विषय का विवरण Nature of affair, and like specifiable	दिनांक नं. Date of trial/inter	संलग्न सम नं. Abstract of trial/inter	पक्षों का नाम Name of parties	पक्षों का नाम Name of parties	पक्षों का नाम Name of parties	पक्षों का नाम Name of parties	पक्षों का नाम Name of parties	पक्षों का नाम Name of parties
1	2	3	4	5	6	7	8	9	10	11	12	13	14
1000	3355	10	B.T.	Sales Collection v/s	hind chemicals	13/8/11	13/8/11	13/8/11	13/8/11	13/8/11	13/8/11	13/8/11	13/8/11
1001	1722	11	Apdm	Infoter v/s	Dush	12/8/12	12/8/12	12/8/12	12/8/12	12/8/12	12/8/12	12/8/12	12/8/12
1002	6420	11	Idia	v/s Parkash Chander	Pichra	23/2/11	23/2/11	23/2/11	23/2/11	23/2/11	23/2/11	23/2/11	23/2/11
1003	6434	11	Tales	v/s Vicky Raj	v/s	14/3/12	14/3/12	14/3/12	14/3/12	14/3/12	14/3/12	14/3/12	14/3/12
1004	6449	11	Idia	v/s Kanchan Singh	v/s	17/6/11	17/6/11	17/6/11	17/6/11	17/6/11	17/6/11	17/6/11	17/6/11
1005	5912	11	BTNL	v/s Kanchan Singh	v/s	14/3/12	14/3/12	14/3/12	14/3/12	14/3/12	14/3/12	14/3/12	14/3/12
1006	520	11	B.L.L.	v/s R. Sharma	v/s	14/3/12	14/3/12	14/3/12	14/3/12	14/3/12	14/3/12	14/3/12	14/3/12
1007	1276	10	BTNL	v/s Darsath Vadar	v/s	14/3/12	14/3/12	14/3/12	14/3/12	14/3/12	14/3/12	14/3/12	14/3/12
1008	5959	11	TTSL	v/s Oil Parkash Saini	v/s	22/2/12	22/2/12	22/2/12	22/2/12	22/2/12	22/2/12	22/2/12	22/2/12
1009	5962	11	TTSL	v/s Oil Parkash Saini	v/s	22/2/12	22/2/12	22/2/12	22/2/12	22/2/12	22/2/12	22/2/12	22/2/12
1010	1275	10	BTNL	v/s Arun Bhatti	v/s	14/3/12	14/3/12	14/3/12	14/3/12	14/3/12	14/3/12	14/3/12	14/3/12
1011	5454	11	BTNL	v/s Arun Bhatti	v/s	14/3/12	14/3/12	14/3/12	14/3/12	14/3/12	14/3/12	14/3/12	14/3/12

फॉर्म नं. 90 (दिवसी) 2 FORM R. R. (Civil) No. 2
 विषय-विशेष (विषय-विशेष) SUBJECT-WISE GUSHYARA ISKERELE

दिनांक Date of Receipt	क्र. सं. Serial Number	कार्य का. Class of case	संख्या का. Number of case	पक्षी का. Name of parties	अपराध की प्रकृति अथवा अन्य विषय Name of offence, and law applicable	आदेश दिनांक का दिनांक Date of final order	अपराध अथवा अन्य विषय का आदेश Amount of final order	पक्षी का. संख्या Number of parties	पक्षी का विषय अथवा अन्य विषय Name of court disposing case	पक्षी का दिनांक Date of disposal	पक्षी का दिनांक Date of disposal	पक्षी का दिनांक Date of disposal
1	2	3	4	5	6	7	8	9	10	11	12	13
1012	5466	11	BTUL	U/S Semaer Raja	U/S	138	11/12	11/12	11/12	11/12	11/12	11/12
1013	6644	11	HENSL	U/S Krishnappa Rutla	U/S	11	11/12	11/12	11/12	11/12	11/12	11/12
1014	6681	11	Taka Gellada	U/S Kamesh Selgel	U/S	11	11/12	11/12	11/12	11/12	11/12	11/12
1015	39/33/10	11	He Cann	U/S Advanced Technology	U/S	11	11/12	11/12	11/12	11/12	11/12	11/12
1016	39/33/10	11	He Cann	U/S Advanced Technology	U/S	11	11/12	11/12	11/12	11/12	11/12	11/12
1017	5221/11	11	VANSL	U/S Kamesh	U/S	11	11/12	11/12	11/12	11/12	11/12	11/12
1018	39/34/10	11	HETL	U/S A.K. Jain	U/S	11	11/12	11/12	11/12	11/12	11/12	11/12
1019	2104/10	10	Joginder Kumar	U/S Brijendra K. Rao	U/S	11	11/12	11/12	11/12	11/12	11/12	11/12
1020	2317/10	10	V. Padma	U/S Jocinthe	U/S	11	11/12	11/12	11/12	11/12	11/12	11/12
1021	2319/10	10	V. Padma	U/S Dhish	U/S	11	11/12	11/12	11/12	11/12	11/12	11/12
1022	29/33/10	11	He Cann	U/S Advanced Technology	U/S	11	11/12	11/12	11/12	11/12	11/12	11/12

Advanced Technology

प्रमाण-वार-वार (सिद्धि) नं. 2 FORM R. R. (CH-1) No. 3
प्रमाण-वार-वार (सिद्धि) नं. 3 SUBJECTWISE GOSWAMI, SURENDRA

क्र.सं. की प्रतिलिपि Date of Receipt	क्र.सं. की प्रतिलिपि Serial Number	क्र.सं. की प्रतिलिपि Class of order	क्र.सं. की प्रतिलिपि Number of order	क्र.सं. की प्रतिलिपि Name of parties	क्र.सं. की प्रतिलिपि Nature of order and law applicable	क्र.सं. की प्रतिलिपि Date of order	क्र.सं. की प्रतिलिपि Abstract of order	क्र.सं. की प्रतिलिपि Number of pages	क्र.सं. की प्रतिलिपि Name of court or tribunal	क्र.सं. की प्रतिलिपि Date of reception	क्र.सं. की प्रतिलिपि Name of reception officer	क्र.सं. की प्रतिलिपि Signature
1	2	3	4	5	6	7	8	9	10	11	12	13
1023	1654	11		Peligore Securities v. Mawji v. S. 138	11/12	22/3/12	withd.	S-63				
1024	6601	11		V.F.M.S.L. v. Bakulal v. S. 11	11/12	22/3/12	withd.	S-75				
1025	6698	11		Poo Cellulose v. Mowday v. S. 11	11/12	17/1/12	D.D. S-62					
1026	6682	11		Poo Cellulose v. Mowday v. S. 11	11/12	17/1/12	D.D. S-62					
1027	6682	11		Poo Cellulose v. Mowday v. S. 11	11/12	17/1/12	D.D. S-62					
1028	6682	11		Poo Cellulose v. Mowday v. S. 11	11/12	17/1/12	D.D. S-62					
1029	6682	11		Poo Cellulose v. Mowday v. S. 11	11/12	17/1/12	D.D. S-62					
1030	6682	11		Poo Cellulose v. Mowday v. S. 11	11/12	17/1/12	D.D. S-62					
1031	866	10		BAL v. Mawji v. S. 11	11/12	17/1/12	D.D. S-62					
1032	4409	10		NER v. Mawji v. S. 11	11/12	17/1/12	D.D. S-62					
1033	2409	10		NER v. Mawji v. S. 11	11/12	17/1/12	D.D. S-62					
1034	54	11		BTL v. Mawji v. S. 11	11/12	17/1/12	D.D. S-62					

RESEARCH AND DESIGN SUBJECT-WISE GOSHWALA SECTION

[illegible]

फॉर्म नं. २ (सिविल) FORM N. 2 (CIVIL) No. 2
सिविल प्रकरण (सिविल सूट) CIVIL SUIT (CIVIL CASE)

क्र. सं. Date of Receipt	क्र. सं. Serial Number	क्र. सं. Class of case	क्र. सं. Number of case	क्र. सं. Name of party	क्र. सं. Name of party (if applicable)	क्र. सं. Defendant (if order)	क्र. सं. Abstract of fact order	क्र. सं. Number of papers	क्र. सं. Name of court (if applicable)	क्र. सं. Date of filing	क्र. सं. Date of disposal	क्र. सं. Remarks
1	2	3	4	5	6	7	8	9	10	11	12	13
1049	5256	10	3AL	उ/स	Prakash Dave	उ/स	138	1	1/12	12	12	Completed S-107
1050	5251	10	3AL	उ/स	Ambarish Singh	उ/स	138	1	1/12	12	12	Completed S-87
1051	5252	10	"	"	Shiv Lal	उ/स	138	1	1/12	12	12	Completed S-87
1052	5254	10	4AL	उ/स	Prakash Dave	उ/स	138	1	1/12	12	12	Completed S-107
1053												
1054												
1055	5255	10	3AL	उ/स	Prakash Dave	उ/स	138	1	1/12	12	12	Completed S-107
1056	5256	10	3AL	उ/स	Prakash Dave	उ/स	138	1	1/12	12	12	Completed S-107
1057	5257	10	3AL	उ/स	Prakash Dave	उ/स	138	1	1/12	12	12	Completed S-107
1058	5258	10	3AL	उ/स	Prakash Dave	उ/स	138	1	1/12	12	12	Completed S-107
1059	5259	10	3AL	उ/स	Prakash Dave	उ/स	138	1	1/12	12	12	Completed S-107
1060	5260	10	3AL	उ/स	Prakash Dave	उ/स	138	1	1/12	12	12	Completed S-107
1061	5261	10	3AL	उ/स	Prakash Dave	उ/स	138	1	1/12	12	12	Completed S-107
1062	5262	10	3AL	उ/स	Prakash Dave	उ/स	138	1	1/12	12	12	Completed S-107
1063	5263	10	3AL	उ/स	Prakash Dave	उ/स	138	1	1/12	12	12	Completed S-107
1064	5264	10	3AL	उ/स	Prakash Dave	उ/स	138	1	1/12	12	12	Completed S-107
1065	5265	10	3AL	उ/स	Prakash Dave	उ/स	138	1	1/12	12	12	Completed S-107
1066	5266	10	3AL	उ/स	Prakash Dave	उ/स	138	1	1/12	12	12	Completed S-107
1067	5267	10	3AL	उ/स	Prakash Dave	उ/स	138	1	1/12	12	12	Completed S-107
1068	5268	10	3AL	उ/स	Prakash Dave	उ/स	138	1	1/12	12	12	Completed S-107
1069	5269	10	3AL	उ/स	Prakash Dave	उ/स	138	1	1/12	12	12	Completed S-107
1070	5270	10	3AL	उ/स	Prakash Dave	उ/स	138	1	1/12	12	12	Completed S-107
1071	5271	10	3AL	उ/स	Prakash Dave	उ/स	138	1	1/12	12	12	Completed S-107
1072	5272	10	3AL	उ/स	Prakash Dave	उ/स	138	1	1/12	12	12	Completed S-107
1073	5273	10	3AL	उ/स	Prakash Dave	उ/स	138	1	1/12	12	12	Completed S-107
1074	5274	10	3AL	उ/स	Prakash Dave	उ/स	138	1	1/12	12	12	Completed S-107
1075	5275	10	3AL	उ/स	Prakash Dave	उ/स	138	1	1/12	12	12	Completed S-107
1076	5276	10	3AL	उ/स	Prakash Dave	उ/स	138	1	1/12	12	12	Completed S-107
1077	5277	10	3AL	उ/स	Prakash Dave	उ/स	138	1	1/12	12	12	Completed S-107
1078	5278	10	3AL	उ/स	Prakash Dave	उ/स	138	1	1/12	12	12	Completed S-107
1079	5279	10	3AL	उ/स	Prakash Dave	उ/स	138	1	1/12	12	12	Completed S-107
1080	5280	10	3AL	उ/स	Prakash Dave	उ/स	138	1	1/12	12	12	Completed S-107
1081	5281	10	3AL	उ/स	Prakash Dave	उ/स	138	1	1/12	12	12	Completed S-107
1082	5282	10	3AL	उ/स	Prakash Dave	उ/स	138	1	1/12	12	12	Completed S-107
1083	5283	10	3AL	उ/स	Prakash Dave	उ/स	138	1	1/12	12	12	Completed S-107
1084	5284	10	3AL	उ/स	Prakash Dave	उ/स	138	1	1/12	12	12	Completed S-107
1085	5285	10	3AL	उ/स	Prakash Dave	उ/स	138	1	1/12	12	12	Completed S-107
1086	5286	10	3AL	उ/स	Prakash Dave	उ/स	138	1	1/12	12	12	Completed S-107
1087	5287	10	3AL	उ/स	Prakash Dave	उ/स	138	1	1/12	12	12	Completed S-107
1088	5288	10	3AL	उ/स	Prakash Dave	उ/स	138	1	1/12	12	12	Completed S-107
1089	5289	10	3AL	उ/स	Prakash Dave	उ/स	138	1	1/12	12	12	Completed S-107
1090	5290	10	3AL	उ/स	Prakash Dave	उ/स	138	1	1/12	12	12	Completed S-107
1091	5291	10	3AL	उ/स	Prakash Dave	उ/स	138	1	1/12	12	12	Completed S-107
1092	5292	10	3AL	उ/स	Prakash Dave	उ/स	138	1	1/12	12	12	Completed S-107
1093	5293	10	3AL	उ/स	Prakash Dave	उ/स	138	1	1/12	12	12	Completed S-107
1094	5294	10	3AL	उ/स	Prakash Dave	उ/स	138	1	1/12	12	12	Completed S-107
1095	5295	10	3AL	उ/स	Prakash Dave	उ/स	138	1	1/12	12	12	Completed S-107
1096	5296	10	3AL	उ/स	Prakash Dave	उ/स	138	1	1/12	12	12	Completed S-107
1097	5297	10	3AL	उ/स	Prakash Dave	उ/स	138	1	1/12	12	12	Completed S-107
1098	5298	10	3AL	उ/स	Prakash Dave	उ/स	138	1	1/12	12	12	Completed S-107
1099	5299	10	3AL	उ/स	Prakash Dave	उ/स	138	1	1/12	12	12	Completed S-107
1100	5300	10	3AL	उ/स	Prakash Dave	उ/स	138	1	1/12	12	12	Completed S-107

प्रारूप नं. 2 (विधान) के 2 FORM R. R. (Civil) No. 2
विधान नं. 2 (विधान) के 2 SUBJECT-WISE GOSHWARA (RECEIPT)

क्र. सं. Date of Receipt	क्र. सं. Serial No.	क्र. सं. Class of case	क्र. सं. Number of case	क्र. सं. Name of party	क्र. सं. Name of officer and law applicable	क्र. सं. Date of Recd order	क्र. सं. Amount of fine order	क्र. सं. Number of papers	क्र. सं. Stage of case deciding law	क्र. सं. Name of officer deciding law	क्र. सं. Name of officer deciding law	क्र. सं. Name of officer deciding law
1	2	3	4	5	6	7	8	9	10	11	12	13
1060	6884	11		Sarjaya Chaudhary v/s Amritsar Punjab								S-107
1061	939	10		Basant, India v/s Gurpreet Singh								S-61
1062	3403	10		MEET v/s Abhishek								S-79
1063	4013	10		Katish Kumar v/s Nishal Gupta								S-101
1064	4054	11		Chhara One v/s Rajesh Kumar								S-107
1065	3456	11		Rajesh Singh v/s Anjan Kumar								S-61
1066	3675	10		Agidat v/s Virender Singh								S-99
1067	3463	11		Sarjaya Bhalla v/s Nandlal								S-107
1068	4054	11		P. K. v/s D. K.								S-107
1069	4055	10		P. K. v/s D. K.								S-107

सत्यमेव जयते (सत्य-सिद्ध) SUBJECT-WISE, GOSHWALA SERIES, 1.0

U.S. DEPT. OF AGRICULTURE

18-00000

पत्रांक आर आर (विशेष) क्र 2/FORM-L.R. (Civil) No. 2
विषय सूची (Serials) SUBJECT-WISE GOSHWARA (SERIALS)

पत्रांक क्र Date of Receipt	पत्रांक क्र Serial Number	विषय क्र Class of case	पत्रांक क्र Number of case	पत्रांक क्र Name of party	पत्रांक क्र Name of affairs and law applicable	पत्रांक क्र Date of Completion	पत्रांक क्र Abstract of Conclusion	पत्रांक क्र Number of pages	पत्रांक क्र Name of case according to order	पत्रांक क्र Date of completion	पत्रांक क्र Name of party	पत्रांक क्र Date of completion	पत्रांक क्र Name of party
1	2	3	4	5	6	7	8	9	10	11	12	13	14

1081	4131	11		RAN v/s Credit Billing Services	0/12/2011	11/12/2011	11/12/2011	11/12/2011	11/12/2011	11/12/2011	11/12/2011	11/12/2011	11/12/2011
1082	6618	11		CM Y.K. Puri v/s Institute of Clinical Research Delhi	11/12/2011	11/12/2011	11/12/2011	11/12/2011	11/12/2011	11/12/2011	11/12/2011	11/12/2011	11/12/2011
1083	6571	11		Kapur Graphics v/s Chauri Bishnoi Printers	11/12/2011	11/12/2011	11/12/2011	11/12/2011	11/12/2011	11/12/2011	11/12/2011	11/12/2011	11/12/2011
1084	4703	10		B.T. v/s Sidharth Anand	11/12/2011	11/12/2011	11/12/2011	11/12/2011	11/12/2011	11/12/2011	11/12/2011	11/12/2011	11/12/2011

1085	6615	11		Ida v/s Pavi Chauri	11/12/2011	11/12/2011	11/12/2011	11/12/2011	11/12/2011	11/12/2011	11/12/2011	11/12/2011	11/12/2011
1086	1197	11		B.C.L. v/s Hospital	11/12/2011	11/12/2011	11/12/2011	11/12/2011	11/12/2011	11/12/2011	11/12/2011	11/12/2011	11/12/2011
1087	6116	11		Ida v/s Pavi Chauri	11/12/2011	11/12/2011	11/12/2011	11/12/2011	11/12/2011	11/12/2011	11/12/2011	11/12/2011	11/12/2011
1088	6115	11		Ida v/s Pavi Chauri	11/12/2011	11/12/2011	11/12/2011	11/12/2011	11/12/2011	11/12/2011	11/12/2011	11/12/2011	11/12/2011
1089	6116	11		B.C.L. v/s Pavi Chauri	11/12/2011	11/12/2011	11/12/2011	11/12/2011	11/12/2011	11/12/2011	11/12/2011	11/12/2011	11/12/2011
1090	6112	11		Ida v/s Pavi Chauri	11/12/2011	11/12/2011	11/12/2011	11/12/2011	11/12/2011	11/12/2011	11/12/2011	11/12/2011	11/12/2011
1091	6114	11		Ida v/s Pavi Chauri	11/12/2011	11/12/2011	11/12/2011	11/12/2011	11/12/2011	11/12/2011	11/12/2011	11/12/2011	11/12/2011

SUBJECT-WISE COSTWARA SCHEDULE

[illegible]

1093	5792/11	RTVL v/s Vandana Kapoor	v/s 28/11/11	11/2/12	Compounded	S-63
1094	5985/11	RTVL v/s Balfant Singh	v/s 1/3/12	12/2/12	Compounded	S-69
1095	6166/11	HIFHSL v/s Savitri Mohan	v/s 11/2/12	12/2/12	Compounded	S-87
1096	370/10	BAL v/s Rajesh Kumar	v/s 11/2/11	11/2/11	Compounded	S-67
1097	12642/11	SGL v/s Pankaj Elizabeth	v/s 11/2/12	12/2/12	Compounded	S-85
1098	375/10	HIFHSL v/s Pankaj Kumar	v/s 11/2/11	11/2/11	Compounded	S-67
1099	375/10	HIFHSL v/s Pankaj Kumar	v/s 11/2/11	11/2/11	Compounded	S-67
1100	366/10	BAL v/s H. K. B. v/s	v/s 11/2/11	11/2/11	Compounded	S-67
1101	3923/10	Supreme Enterprises v/s H. K. B. v/s	v/s 11/2/11	11/2/11	Compounded	S-67
1102	1815/10	Supreme Enterprises v/s H. K. B. v/s	v/s 11/2/11	11/2/11	Compounded	S-67
1103	1815/10	Supreme Enterprises v/s H. K. B. v/s	v/s 11/2/11	11/2/11	Compounded	S-67
1104	6454/11	Supreme Enterprises v/s H. K. B. v/s	v/s 11/2/11	11/2/11	Compounded	S-67

सूचना आगार (रिपोर्ट) नं. 2/FORMAL R. (CH-1) No. 2
 भारतीय नौसेना (मिडिल ईस्ट) SUBJECT-WISE GOSWAMI (SERIALS)

SUBJECT: WINE (GOSWAMI (SERIAL 9))													
क्र. सं. Serial No.	सं. सं. Serial No.	मामल का वर्ग Class of case	मामल का संख्या Number of case	पक्षी का नाम Name of parties	मामल का वर्ग का संख्या का संख्या Name of officer and law applicable	मामल का दिनांक Date of first order	मामल का संख्या का संख्या Abstract of first order	मामल का संख्या का संख्या Number of pages	मामल का संख्या का संख्या Name of dealing case	मामल का संख्या का संख्या Name of dealing case	मामल का संख्या का संख्या Name of dealing case	मामल का संख्या का संख्या Name of dealing case	मामल का संख्या का संख्या Name of dealing case
1	2	3	4	5	6	7	8	9	10	11	12	13	14
5244	10	BAL	का. 2	Zalith Adver. King	का. 1	का. 1	का. 1	का. 1	का. 1	का. 1	का. 1	का. 1	का. 1
1788	11	TRSL	का. 1	Pejchari	का. 1	का. 1	का. 1	का. 1	का. 1	का. 1	का. 1	का. 1	का. 1
6264	11	TRSL	का. 1	Vinod Kapoor	का. 1	का. 1	का. 1	का. 1	का. 1	का. 1	का. 1	का. 1	का. 1
6260	11	TRSL	का. 1	Narinder Kumar Sharma	का. 1	का. 1	का. 1	का. 1	का. 1	का. 1	का. 1	का. 1	का. 1
312	10	VJHSL	का. 1	Pamcon Controller	का. 1	का. 1	का. 1	का. 1	का. 1	का. 1	का. 1	का. 1	का. 1
312	10	VJHSL	का. 1	Pamcon Controller	का. 1	का. 1	का. 1	का. 1	का. 1	का. 1	का. 1	का. 1	का. 1
401	11	VJHSL	का. 1	Pamcon Controller	का. 1	का. 1	का. 1	का. 1	का. 1	का. 1	का. 1	का. 1	का. 1
397	11	का. 1	का. 1	का. 1	का. 1	का. 1	का. 1	का. 1	का. 1	का. 1	का. 1	का. 1	का. 1
5990	11	RTVL	का. 1	Somesh Patel	का. 1	का. 1	का. 1	का. 1	का. 1	का. 1	का. 1	का. 1	का. 1
5140	12	का. 1	का. 1	Vijay Sharma	का. 1	का. 1	का. 1	का. 1	का. 1	का. 1	का. 1	का. 1	का. 1
5994	11	RTVL	का. 1	Reet Kapoor	का. 1	का. 1	का. 1	का. 1	का. 1	का. 1	का. 1	का. 1	का. 1
4102	10	का. 1	का. 1	Dy. Insp. Chandra Manoj	का. 1	का. 1	का. 1	का. 1	का. 1	का. 1	का. 1	का. 1	का. 1
5541	11	RTVL	का. 1	का. 1	का. 1	का. 1	का. 1	का. 1	का. 1	का. 1	का. 1	का. 1	का. 1

Form No. 2/FORM-B.R. (Civil) No. 2
 SUBJECTWISE GOSHWARA (SHEET-2)

Sl. No. of Receipt	Sl. No. of Case	Sl. No. of Party	Sl. No. of Party	Sl. No. of Party	Sl. No. of Party	Sl. No. of Party	Sl. No. of Party	Sl. No. of Party	Sl. No. of Party	Sl. No. of Party	Sl. No. of Party	Sl. No. of Party
1	2	3	4	5	6	7	8	9	10	11	12	13
1119	43	S.S.40/12	DTVL	U/s H.P. Dinkho	U/s 128 M	Act 11/2/11	Compounded					S-83
1120	107	11	DTVL	U/s Pawan Sharma	U/s		Compounded					S-82
1121	1285	10	BAL	U/s AS vijaytore	U/s	11/2/12	Compounded					S-71
1122	4573	11	BAL	U/s Babbar Khan	U/s	11/2/12	Compounded					S-63
1123	4537	11	BAL	U/s Rajesh Sharma	U/s	11/2/12	Compounded					S-61
1124	4537	11	BAL	U/s Rajesh Sharma	U/s	11/2/12	Compounded					S-61
1125	4537	11	BAL	U/s Rajesh Sharma	U/s	11/2/12	Compounded					S-61
1126	4537	11	BAL	U/s Rajesh Sharma	U/s	11/2/12	Compounded					S-61
1127	4537	11	BAL	U/s Rajesh Sharma	U/s	11/2/12	Compounded					S-61
1128	4537	11	BAL	U/s Rajesh Sharma	U/s	11/2/12	Compounded					S-61
1129	4537	11	BAL	U/s Rajesh Sharma	U/s	11/2/12	Compounded					S-61
1130	4537	11	BAL	U/s Rajesh Sharma	U/s	11/2/12	Compounded					S-61
1131	4537	11	BAL	U/s Rajesh Sharma	U/s	11/2/12	Compounded					S-61
1132	4537	11	BAL	U/s Rajesh Sharma	U/s	11/2/12	Compounded					S-61
1133	4537	11	BAL	U/s Rajesh Sharma	U/s	11/2/12	Compounded					S-61
1134	4537	11	BAL	U/s Rajesh Sharma	U/s	11/2/12	Compounded					S-61
1135	4537	11	BAL	U/s Rajesh Sharma	U/s	11/2/12	Compounded					S-61
1136	4537	11	BAL	U/s Rajesh Sharma	U/s	11/2/12	Compounded					S-61
1137	4537	11	BAL	U/s Rajesh Sharma	U/s	11/2/12	Compounded					S-61
1138	4537	11	BAL	U/s Rajesh Sharma	U/s	11/2/12	Compounded					S-61
1139	4537	11	BAL	U/s Rajesh Sharma	U/s	11/2/12	Compounded					S-61
1140	4537	11	BAL	U/s Rajesh Sharma	U/s	11/2/12	Compounded					S-61

फॉर्म एन-आर (सिविल) नं-2 (FORM R. R. (Civil) No. 2)
 प्रत्येक पंजी (पंजी 200) SUBJECT: VINE GOSWAMI (SEE R. 1.29)

पंजी नं. Date of Receipt	सं. नं. Serial No.	पंजी नं. Date of Case	पंजी नं. Serial No.	पंजी नं. Serial No.	पंजी नं. Serial No.	पंजी नं. Serial No.	पंजी नं. Serial No.	पंजी नं. Serial No.	पंजी नं. Serial No.	पंजी नं. Serial No.	पंजी नं. Serial No.	पंजी नं. Serial No.	पंजी नं. Serial No.
1	2	3	4	5	6	7	8	9	10	11	12	13	14
1133	46	11	Enkej En	o/s Sauschh Bensed	o/s	1884	1	1	1	1	1	1	1
1133	46	11	...	...	...	...	...	...	...	...	...	...	...
1134	4205	10	Genral Chaudh	o/s Bakh Ram	o/s	...	...	...	...	...	...	...	...
1135	2851	11	Enurat	...	...	...	...	...	...	...	...	...	...
1136	4280	1	3CM Electric	...	...	...	...	...	...	...	...	...	...
1137	...	...	...	...	...	...	...	...	...	...	...	...	...
1138	4624	10	...	...	...	...	...	...	...	...	...	...	...
1139	4594	11	Jesha de lamp	...	...	...	...	...	...	...	...	...	...
1140	5102	10	Empo Appliances	...	...	...	...	...	...	...	...	...	...
1141	513	10	...	...	...	...	...	...	...	...	...	...	...

SUBJECT-WISE SUMMARY OF CASES												
Sl. No.	Serial No.	Date of Case	Name of Patient	Name of Officer in Charge	Date of Discharge	Amount of Fine	Number of Papers	Name of Hospital	Date of Discharge	Name of Officer in Charge	Name of Hospital	Name of Officer in Charge
1	2	3	4	5	6	7	8	9	10	11	12	13

1143	5521	11	D.R. P. J. Vikes	12/11/14	P.D. S. 127
1144	5542	11	M. P. Singh	12/11/14	P.D. S. 128
1145	5711	11	Nepel Singh	9/11/14	P.D. S. 79
1146	5722	11	...	12/11/14	P.D. S. 101
1147	5723	11	...	12/11/14	P.D. S. 102
1148	5724	11	...	12/11/14	P.D. S. 103
1149	5725	11	...	12/11/14	P.D. S. 104
1150	5726	11	...	12/11/14	P.D. S. 105
1151	5727	11	...	12/11/14	P.D. S. 106
1152	5728	11	...	12/11/14	P.D. S. 107
1153	5729	11	...	12/11/14	P.D. S. 108
1154	5730	11	...	12/11/14	P.D. S. 109
1155	5731	11	...	12/11/14	P.D. S. 110
1156	5732	11	...	12/11/14	P.D. S. 111
1157	5733	11	...	12/11/14	P.D. S. 112
1158	5734	11	...	12/11/14	P.D. S. 113
1159	5735	11	...	12/11/14	P.D. S. 114
1160	5736	11	...	12/11/14	P.D. S. 115
1161	5737	11	...	12/11/14	P.D. S. 116
1162	5738	11	...	12/11/14	P.D. S. 117
1163	5739	11	...	12/11/14	P.D. S. 118
1164	5740	11	...	12/11/14	P.D. S. 119
1165	5741	11	...	12/11/14	P.D. S. 120
1166	5742	11	...	12/11/14	P.D. S. 121
1167	5743	11	...	12/11/14	P.D. S. 122
1168	5744	11	...	12/11/14	P.D. S. 123
1169	5745	11	...	12/11/14	P.D. S. 124
1170	5746	11	...	12/11/14	P.D. S. 125
1171	5747	11	...	12/11/14	P.D. S. 126
1172	5748	11	...	12/11/14	P.D. S. 127
1173	5749	11	...	12/11/14	P.D. S. 128
1174	5750	11	...	12/11/14	P.D. S. 129
1175	5751	11	...	12/11/14	P.D. S. 130
1176	5752	11	...	12/11/14	P.D. S. 131
1177	5753	11	...	12/11/14	P.D. S. 132
1178	5754	11	...	12/11/14	P.D. S. 133
1179	5755	11	...	12/11/14	P.D. S. 134
1180	5756	11	...	12/11/14	P.D. S. 135
1181	5757	11	...	12/11/14	P.D. S. 136
1182	5758	11	...	12/11/14	P.D. S. 137
1183	5759	11	...	12/11/14	P.D. S. 138
1184	5760	11	...	12/11/14	P.D. S. 139
1185	5761	11	...	12/11/14	P.D. S. 140
1186	5762	11	...	12/11/14	P.D. S. 141
1187	5763	11	...	12/11/14	P.D. S. 142
1188	5764	11	...	12/11/14	P.D. S. 143
1189	5765	11	...	12/11/14	P.D. S. 144
1190	5766	11	...	12/11/14	P.D. S. 145
1191	5767	11	...	12/11/14	P.D. S. 146
1192	5768	11	...	12/11/14	P.D. S. 147
1193	5769	11	...	12/11/14	P.D. S. 148
1194	5770	11	...	12/11/14	P.D. S. 149
1195	5771	11	...	12/11/14	P.D. S. 150
1196	5772	11	...	12/11/14	P.D. S. 151
1197	5773	11	...	12/11/14	P.D. S. 152
1198	5774	11	...	12/11/14	P.D. S. 153
1199	5775	11	...	12/11/14	P.D. S. 154
1200	5776	11	...	12/11/14	P.D. S. 155
1201	5777	11	...	12/11/14	P.D. S. 156
1202	5778	11	...	12/11/14	P.D. S. 157
1203	5779	11	...	12/11/14	P.D. S. 158
1204	5780	11	...	12/11/14	P.D. S. 159
1205	5781	11	...	12/11/14	P.D. S. 160
1206	5782	11	...	12/11/14	P.D. S. 161
1207	5783	11	...	12/11/14	P.D. S. 162
1208	5784	11	...	12/11/14	P.D. S. 163
1209	5785	11	...	12/11/14	P.D. S. 164
1210	5786	11	...	12/11/14	P.D. S. 165
1211	5787	11	...	12/11/14	P.D. S. 166
1212	5788	11	...	12/11/14	P.D. S. 167
1213	5789	11	...	12/11/14	P.D. S. 168
1214	5790	11	...	12/11/14	P.D. S. 169
1215	5791	11	...	12/11/14	P.D. S. 170
1216	5792	11	...	12/11/14	P.D. S. 171
1217	5793	11	...	12/11/14	P.D. S. 172
1218	5794	11	...	12/11/14	P.D. S. 173
1219	5795	11	...	12/11/14	P.D. S. 174
1220	5796	11	...	12/11/14	P.D. S. 175
1221	5797	11	...	12/11/14	P.D. S. 176
1222	5798	11	...	12/11/14	P.D. S. 177
1223	5799	11	...	12/11/14	P.D. S. 178
1224	5800	11	...	12/11/14	P.D. S. 179
1225	5801	11	...	12/11/14	P.D. S. 180
1226	5802	11	...	12/11/14	P.D. S. 181
1227	5803	11	...	12/11/14	P.D. S. 182
1228	5804	11	...	12/11/14	P.D. S. 183
1229	5805	11	...	12/11/14	P.D. S. 184
1230	5806	11	...	12/11/14	P.D. S. 185
1231	5807	11	...	12/11/14	P.D. S. 186
1232	5808	11	...	12/11/14	P.D. S. 187
1233	5809	11	...	12/11/14	P.D. S. 188
1234	5810	11	...	12/11/14	P.D. S. 189
1235	5811	11	...	12/11/14	P.D. S. 190
1236	5812	11	...	12/11/14	P.D. S. 191
1237	5813	11	...	12/11/14	P.D. S. 192
1238	5814	11	...	12/11/14	P.D. S. 193
1239	5815	11	...	12/11/14	P.D. S. 194
1240	5816	11	...	12/11/14	P.D. S. 195
1241	5817	11	...	12/11/14	P.D. S. 196
1242	5818	11	...	12/11/14	P.D. S. 197
1243	5819	11	...	12/11/14	P.D. S. 198
1244	5820	11	...	12/11/14	P.D. S. 199
1245	5821	11	...	12/11/14	P.D. S. 200
1246	5822	11	...	12/11/14	P.D. S. 201
1247	5823	11	...	12/11/14	P.D. S. 202
1248	5824	11	...	12/11/14	P.D. S. 203
1249	5825	11	...	12/11/14	P.D. S. 204
1250	5826	11	...	12/11/14	P.D. S. 205
1251	5827	11	...	12/11/14	P.D. S. 206
1252	5828	11	...	12/11/14	P.D. S. 207
1253	5829	11	...	12/11/14	P.D. S. 208
1254	5830	11	...	12/11/14	P.D. S. 209
1255	5831	11	...	12/11/14	P.D. S. 210
1256	5832	11	...	12/11/14	P.D. S. 211
1257	5833	11	...	12/11/14	P.D. S. 212
1258	5834	11	...	12/11/14	P.D. S. 213
1259	5835	11	...	12/11/14	P.D. S. 214
1260	5836	11	...	12/11/14	P.D. S. 215
1261	5837	11	...	12/11/14	P.D. S. 216
1262	5838	11	...	12/11/14	P.D. S. 217
1263	5839	11	...	12/11/14	P.D. S. 218
1264	5840	11	...	12/11/14	P.D. S. 219
1265	5841	11	...	12/11/14	P.D. S. 220
1266	5842	11	...	12/11/14	P.D. S. 221
1267	5843	11	...	12/11/14	P.D. S. 222
1268	5844	11	...	12/11/14	P.D. S. 223
1269	5845	11	...	12/11/14	P.D. S. 224
1270	5846	11	...	12/11/14	P.D. S. 225
1271	5847	11	...	12/11/14	P.D. S. 226
1272	5848	11	...	12/11/14	P.D. S. 227
1273	5849	11	...	12/11/14	P.D. S. 228
1274	5850	11	...	12/11/14	P.D. S. 229
1275	5851	11	...	12/11/14	P.D. S. 230
1276	5852	11	...	12/11/14	P.D. S. 231
1277	5853	11	...	12/11/14	P.D. S. 232
1278	5854	11	...	12/11/14	P.D. S. 233
1279	5855	11	...	12/11/14	P.D. S. 234
1280	5856	11	...	12/11/14	P.D. S. 235
1281	5857	11	...	12/11/14	P.D. S. 236
1282	5858	11	...	12/11/14	P.D. S. 237
1283	5859	11	...	12/11/14	P.D. S. 238
1284	5860	11	...	12/11/14	P.D. S. 239
1285	5861	11	...	12/11/14	P.D. S. 240
1286	5862	11	...	12/11/14	P.D. S. 241
1287	5863	11	...	12/11/14	P.D. S. 242
1288	5864	11	...	12/11/14	P.D. S. 243
1289	5865	11	...	12/11/14	P.D. S. 244
1290	5866	11	...	12/11/14	P.D. S. 245
1291	5867	11	...	12/11/14	P.D. S. 246
1292	5868	11	...	12/11/14	P.D. S. 247
1293	5869	11	...	12/11/14	P.D. S. 248
1294	5870	11	...	12/11/14	P.D. S. 249
1295	5871	11	...	12/11/14	P.D. S. 250
1296	5872	11	...	12/11/14	P.D. S. 251
1297	5873	11	...	12/11/14	P.D. S. 252
1298	5874	11	...	12/11/14	P.D. S. 253
1299	5875	11	...	12/11/14	P.D. S. 254
1300	5876	11	...	12/11/14	P.D. S. 255
1301	5877	11	...	12/11/14	P.D. S. 256
1302	5878	11	...	12/11/14	P.D. S. 257
1303	5879	11	...	12/11/14	P.D. S. 258
1304	5880	11	...	12/11/14	P.D. S. 259
1305	5881	11	...	12/11/14	P.D. S. 260
1306	5882	11	...	12/11/14	P.D. S. 261
1307	5883	11	...	12/11/14	P.D. S. 262
1308	5884	11	...	12/11/14	P.D. S. 263
1309	5885	11	...	12/11/14	P.D. S. 264
1310	5886	11	...	12/11/14	P.D. S. 265
1311	5887	11	...	12/11/14	P.D. S. 266
1312	5888	11	...	12/11/14	P.D. S. 267
1313	5889	11	...	12/11/14	P.D. S. 268
1314	5890	11	...	12/11/14	P.D. S. 269
1315	5891	11	...	12/11/14	P.D. S. 270
1316	5892	11	...	12/11/14	P.D. S. 271
1317	5893	11	...	12/11/14	P.D. S. 272
1318	5894	11	...	12/11/14	P.D. S. 273
1319	5895	11	...	12/11/14	P.D. S. 274
1320	5896	11	...	12/11/14	P.D. S. 275
1321	5897	11	...	12/11/14	P.D. S. 276
1322					

प्रत्यक्ष आर-आर (निर्वाण) से 3 FORM R. R. (Civil) No. 2
निर्वाण-निर्वाण (निर्वाण) से 3 FORM R. R. (Civil) No. 2

[illegible]

संयुक्त न्याय (विभाग) के DEPARTMENTAL (Civil) No. 2
 प्रमुख न्यायाधीश (विभाग) श्रीमती गौरीशंकर गौरीशंकर

क्र.सं. Sl. No.	सं.सं. Serial No.	वर्ग Class	सं.सं. Number of case	पक्ष Name of parties	विवाद Nature of dispute and law applicable	दिनांक Date of first order	अंतिम अंतिम Abstract of first order	सं.सं. Number of papers	सं.सं. Number of papers	सं.सं. Number of papers	सं.सं. Number of papers	सं.सं. Number of papers	सं.सं. Number of papers
1	2	3	4	5	6	7	8	9	10	11	12	13	14
1161	4400	11		New Holland India India Pvt. Ltd. vs. Green Cell India Pvt. Ltd.									1-32
1162	1895	10		BAL vs. Shivam Bawa vs. 135M									1-59
1163	2300	1		V. K. Singh vs. Achamma									1-8
1164	2423	11		R. K. Singh vs. Shyam Singh									1-13
1165	1925	10		M. L. vs. N. G. K. vs. 135M									1-13
1166	522	1		Shyam Singh vs. N. G. K. vs. 135M									1-13
1167	592	1		M. L. vs. N. G. K. vs. 135M									1-13

प्रमुख न्यायाधीश (विभाग) श्रीमती गौरीशंकर गौरीशंकर

1161 4400 11 New Holland India India Pvt. Ltd. vs. Green Cell India Pvt. Ltd. 1-32

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प्रत्येक आर आर (विशेष) के अंतर्गत R (Civil) No. 1
 प्रत्येक विभाग (विशेष) के अंतर्गत R (Civil) No. 1

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1179	1626/10	RTU	W/S Virendra	W/S	...	...	...	...	...	...	...	...
1180	6584/11	Optimus Infocom Ltd	W/S	...	...	...	...	...	...	...	...	...
1181	1404/10	Capl Dev Datta	W/S	...	...	...	...	...	...	...	...	...
1182	1404/10	Mr. Sambhagya	W/S	...	...	...	...	...	...	...	...	...
1183	4424/10	H/S Akshay Store	W/S	...	...	...	...	...	...	...	...	...
1184	962/10	Jasbir Singh Rathore	W/S	...	...	...	...	...	...	...	...	...
1185	848/10	Ravi Singh	W/S	...	...	...	...	...	...	...	...	...
1186	4692/11	RCIL	W/S	...	...	...	...	...	...	...	...	...
1187	4693/11	RCIL	W/S	...	...	...	...	...	...	...	...	...

ग्राह्य और आर (दिवानी) - सं 2/FORM R. (Civil) - No. 2
विषयानुसार (विषय) विषयानुसार (विषय) विषयानुसार (विषय) विषयानुसार (विषय)

क्रमांक क्रमांक क्रमांक	दिनांक दिनांक दिनांक	समाप्त समाप्त समाप्त	समाप्त समाप्त समाप्त	समाप्त समाप्त समाप्त	समाप्त समाप्त समाप्त	समाप्त समाप्त समाप्त	समाप्त समाप्त समाप्त	समाप्त समाप्त समाप्त	समाप्त समाप्त समाप्त	समाप्त समाप्त समाप्त	समाप्त समाप्त समाप्त	समाप्त समाप्त समाप्त
2	3	4	5	6	7	8	9	10	11	12	13	14

1188 | 2.5.60 | 11. M/s. Bazaar in broidery v/s. 25/1/12 Report
 M/s. Sharda Export v/s. ...

1189 | 5.6.10 | Smt. Maya Devi Rawal v/s. 25/1/12. Compendio
 Vardha. Bazaar v/s. ...

~~1190 | 10.3.10 | M/s. ... v/s. ... 25/1/12 ...~~

1192 | 25.4.10 | B.A.L. v/s. ... 25/1/12 ...

1193 | 6.4.10 | B.A.L. v/s. ... 14/1/12 ...
 Cause of Sh. Smit. Bazaar, MR-03

1194 | 4.6.10 | ... v/s. ... 25/1/12 ...

1195 | 4.6.11 | B.A.L. v/s. ... 25/1/12 ...

1196 | 3.4.11 | ... v/s. ... 25/1/12 ...

1197 | 3.4.11 | ... v/s. ... 25/1/12 ...

S M T U R

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प्रारूप आले-आम (दिनांक) नं. 2/FORM R.R. (Cell) No. 2
 विषय: (विषय) नं. 2/STANDARD CASEWORK (SER. 1000)

Date of Receipt	Serial No.	Name of Case	No. of Order	Name of Party	Nature of offence, and law applicable	Date of final order	Abstract of final order	Number of pages	Name of point deciding case	Date of disposition	Remarks
1	2	3	4	5	6	7	8	9	10	11	12
1/12/11	1	Jay Chag Dario	v/s H/S	u/s	Reiving Taxion	..	2/4/12	Dismissed	S-61		
2/3/11	2	Mohd. A/al	v/s H/S	Daria u/s	Armstry	..	2/4/12	Dismissed	S-61		
2/18/11	3	Ajay Bhondary	v/s	Wood pu	Jein u/s	..	2/4/12	Dismissed	S-61		
2/22/11	4	G.F.S.L.	v/s	Sminder	u/s	..	2/4/12	Dismissed	S-67		
3/1/11	5	Ramesh Meen	v/s	Vijay Mang	u/s	..	2/4/12	Dismissed	S-67		
4/16/11	6	Vishnu Limbar	v/s	Hemilal	u/s	..	2/4/12	Dismissed	S-97		
7/3/11	7	Bindra Vaktiklo	v/s H/S	Pel	Infructure	..	2/4/12	Dismissed	S-12		
8/14/11	8	Axi Visuals	v/s	Copra Tulpai	u/s	..	2/4/12	Dismissed	S-110		
32/1/11	9	Eavlo Singh	v/s	Vareica	u/s	..	2/4/12	Dismissed	S-117		
52/1/11	10	Mithal Asunk	v/s	Sh. Palko	u/s	..	2/4/12	Dismissed	S-117		

प्रारम्भिक आलेख (प्रारम्भिक) नं. 2/FORM L.R. (CIVIL) No. 2
विषयानुसार (विषयानुसार) SUBJECT WISE GOSWAMI (GENERAL)

क्र.सं. No. Receipt	क्र.सं. No. Serial	क्र.सं. No. Class	क्र.सं. No. Case	क्र.सं. No. Name	क्र.सं. No. Name of officer and law applicable	क्र.सं. No. Date of Examination	क्र.सं. No. Abstract of Statement	क्र.सं. No. Number of pages	क्र.सं. No. Name of witness and date	क्र.सं. No. Date of deposition	क्र.सं. No. Name of witness and date	क्र.सं. No. Name of witness and date
1220	4520	1	D.C.M.	Financial	u/s	Amirnash	u/s	138	Hi	12/5/12	3/4/12	Demanded S-12
1221	3382	1	Uper	Police	u/s	Jagdish	u/s	...	...	12/5/12	3/4/12	Demanded S-42
1222	104	1	Trial	u/s	Jagdish	Nash	u/s	...	...	12/5/12	12/5/12	Compounded in L.A. S-5
1223	135	1	Trial	u/s	...	...	...	...	...	12/5/12	12/5/12	Compounded in L.A. S-5
1224	...	...	...	...	...	...	...	...	...	...	...	...
1225	...	...	...	...	...	...	...	...	...	...	...	...
1226	4372	1	P.P.L.	u/s	Prompt	Services	u/s	...	...	12/5/12	...	S-13
1227	4384	1	P.P.L.	u/s	Scil	u/s	...	...	...	12/5/12	...	S-63
1228	3317	1	P.P.L.	u/s	...	...	...	...	...	12/5/12	...	S-61
1229	55	1	Trial	u/s	Survivor	Sigh	u/s	...	...	12/5/12	...	S-87
1230	903	1	P.P.L.	u/s	...	...	...	...	...	12/5/12	...	S-46
1231	1780	1	P.P.L.	u/s	...	...	...	...	...	12/5/12	...	S-63

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1331	5946	10	B.C. 2 v/s Madhu Jain	v/s	8/2/12	DAL S-71
1332	1821	10	Pinkpop fashion v/s A-one Preeti Jora	v/s	8/2/12	ONP S-77
1333	2063	10	Sentinel Security v/s Kartikey Seth	v/s	8/2/12	DNC J.J S-99
1334	56190	11	Shlok Kumar v/s Vishal Pudug	v/s	7/2/12	Siv-dic S-85
1335	2363	11	P.K. force to law v/s Joginder Yadav	v/s	7/2/12	ANP S-61

सुप्रसन्न मनः (सुप्रसन्न) SUBJECTWISE GOSHWALA SERIES

क्रमांक क्रमिक Date of Receipt	पत्र पत्र Letter	तारीख तारीख Date	प्राप्त प्राप्त Received at	पत्रिका पत्रिका Name of paper	पत्रिका की प्रकृति पत्रिका की प्रकृति Nature of paper	पत्रिका की तारीख पत्रिका की तारीख Date of issue	पत्रिका का संख्या पत्रिका का संख्या Number of issue	पत्रिका का विषय पत्रिका का विषय Subject of issue	पत्रिका का नाम पत्रिका का नाम Name of paper	पत्रिका की तारीख पत्रिका की तारीख Date of issue	पत्रिका का संख्या पत्रिका का संख्या Number of issue	पत्रिका का विषय पत्रिका का विषय Subject of issue
1	2	3	4	5	6	7	8	9	10	11	12	13

1336	4853	Engleaving works	u/s	u/s 135-110-3	6/2/11	DMP	S-8
		Sello wrap EPP India					
1337	2434	B.K. Narish	u/s	u/s	6/2/12	DMP	S-127
1338	2157	B.K. Narish	u/s	u/s	6/2/12	DMP	S-147
1339	408	Neslov Pharmaceticals	u/s	u/s	6/2/12	DMP	S-491
		u/s					
1340	238	u/s	u/s	u/s	6/2/12	DMP	S-10
1341	238	u/s	u/s	u/s	6/2/12	DMP	S-10
1342	24	u/s	u/s	u/s	6/2/12	DMP	S-10
1343	1808	u/s	u/s	u/s	6/2/12	DMP	S-10
1344	302	u/s	u/s	u/s	6/2/12	DMP	S-10
1345	1028	u/s	u/s	u/s	6/2/12	DMP	S-10
1346	1028	u/s	u/s	u/s	6/2/12	DMP	S-10

भारत सरकार (दिल्ली) के 2/FORM I.L.R. (Civil) No. 2
विषयवस्तु सूची (विषय सूची) SUBJECTWISE GOSHWARA (SHEHLEK)

क्र. सं. Sl. No.	क्र. सं. Sl. No.	क्र. सं. Sl. No.	क्र. सं. Sl. No.	क्र. सं. Sl. No.	क्र. सं. Sl. No.	क्र. सं. Sl. No.	क्र. सं. Sl. No.	क्र. सं. Sl. No.	क्र. सं. Sl. No.	क्र. सं. Sl. No.	क्र. सं. Sl. No.	क्र. सं. Sl. No.	क्र. सं. Sl. No.
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1347	7020	11	VEHSL	1/5	Somazoh	Slomo	1/5	1347	11	ACT	2	1/2	DA
1348	7028	11	VEHSL	1/5	HD Dayouni	1/5	11	11	11	11	2	2	DA
1349	7024	11	VEHSL	1/5	Maraj	1/5	11	11	11	11	2	2	DA
1350	7025	11	VEHSL	1/5	Malit	1/5	11	11	11	11	2	2	DA
1351	5167	11	VEHSL	1/5	Harshive	1/5	11	11	11	11	11	11	DA
1353	482	10	Selona	1/5	International	1/5	11	11	11	11	11	11	DA
1354	6095	11	NECC	1/5	Edge	1/5	11	11	11	11	11	11	DA
1355	5065	11	R.S.	1/5	1347	1/5	11	11	11	11	11	11	DA
1356	2903	11	Excel	1/5	Flapiment	1/5	11	11	11	11	11	11	DA

Excel Flapiment

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FORM R. R. (Civ) No. 2
 विषयानुसार (विषयानुसार) SUBJECT WISE GOSHWARA (SHE RULE 5)

क्र.सं. Sl. No.	क्र.सं. Serial No.	वर्ग Class	क्र.सं. Number of	पक्षों का नाम Name of parties	अदालत की प्रकृति और उद्देश्य का विवरण Nature of offence, and law applicable	आदेश दिनांक Date of final order	अदालत का स्थान Address of final order	आदेश की संख्या Number of papers	आदेश का विवरण Name of court identifying case	आदेश की तिथि Date of destination	आदेश की संख्या Number of papers	आदेश का विवरण Name of court identifying case	आदेश की तिथि Date of destination	आदेश की संख्या Number of papers
1357	5556/11	Direct Capital	1/2	Capital v/s	...	11/2/12	...	...	...	11/2/12	...	...	...	...
1358	5503/11	Religare Securities Ltd	1/2	Religare Securities Ltd v/s	...	11/2/12	...	...	...	11/2/12	...	...	...	...
1359	4415/11	State Re Agency	1/2	State Re Agency v/s	...	11/2/12	...	...	...	11/2/12	...	...	...	...
1360	1159/10	Swila v/s	1/2	Swila v/s	...	11/2/12	...	...	...	11/2/12	...	...	...	...
1361	...	...	...	...	...	...	...	...	...	...	...	...	...	...
1362	2084/11	...	...	...	...	...	...	...	...	...	...	...	...	...
1363	4994/10	TREDA	1/2	TREDA v/s	...	11/2/12	...	...	...	11/2/12	...	...	...	...
1364	6234/11	B.T.	1/2	B.T. v/s	...	11/2/12	...	...	...	11/2/12	...	...	...	...
1365	4777/11	B.T.	1/2	B.T. v/s	...	11/2/12	...	...	...	11/2/12	...	...	...	...
1366	6164/11	B.C.L.	1/2	B.C.L. v/s	...	11/2/12	...	...	...	11/2/12	...	...	...	...
1367	1976/11	...	1/2	...	...	11/2/12	...	...	...	11/2/12	...	...	...	...

फॉर्म नं. 2 (सिविल) FORM R. R. (Civil) No. 2
सुरक्षा बंदी (सिविल) SURCHARGE GOSHWARA STICKLETS

क्रमांक Date of Receipt	सं. नं. Serial Number	सं. नं. Case No.	सं. नं. Number of cases	सं. नं. Name of parties	सं. नं. Nature of offence and law applicable	सं. नं. Date of final order	सं. नं. Abstract of final order	सं. नं. Number of copies	सं. नं. Name of court, including case	सं. नं. Date of execution	सं. नं. Remarks
1368	1754	10		Ashok Joon	v/s Matar Cruise Bd	v/s			18/3/12	Disposed	S-23
1369	1483	10		Purple Day	v/s Matar	v/s			12/3/12		S-13
1370	1486	10		Nikar Pollio	v/s Matar	v/s			17/3/12	Disposed	S-135
				Cruise Bd							
1371	5020	11		HENSIL	v/s Wpud	v/s			18/3/12	Disposed	S-53
1372	5576	11							18/3/12	Disposed	S-59
1373	5576	11							18/3/12	Disposed	S-59
1374	5440	11		B.A.L.	v/s Soc. Lt. K. J. B. v/s				18/3/12	Dis. C.	S-61
1375	5427	11		BAL	v/s Matarj Motter	v/s			18/3/12	Disposed	S-60
1376	2780A	10		B. A. Ltd.	v/s Vimal	v/s			12/3/12	Disposed	1-74
1377	6110	11		B. A. L.	v/s Umrao Singh	v/s			18/3/12	Disposed	S-52
1378	6049	11		Sen A. Sund.							

End of file

18/3/12 Dis. C. S-13

प्रमाण आधारित (विषय) का 2 FORM R. R. (Civil)-No. 2
विषयक घटना (दिनांक) SUBJECT-WISE GOSHWARA (SERIAL 9)

क्र.सं. Sl. No.	वर्ग Class	संख्या No.	संख्या No.	संख्या No.	संख्या No.	संख्या No.	संख्या No.	संख्या No.	संख्या No.	संख्या No.	संख्या No.	संख्या No.
1	2	3	4	5	6	7	8	9	10	11	12	13

1270/521/11 S.K. Sethi vs. S. S. Sethi o/s 18/7/12 Aug 12/12 S-164

1370/3400/11 K. S. Sethi vs. S. S. Sethi o/s 18/7/12 Aug 12/12 S-164

1371/3400/11 K. S. Sethi vs. S. S. Sethi o/s 18/7/12 Aug 12/12 S-164

1372/255/10 J.P. Gupta vs. V. P. Jain o/s 18/7/12 Aug 12/12 S-164

1373/255/10 J.P. Gupta vs. V. P. Jain o/s 18/7/12 Aug 12/12 S-164

1374/255/10 J.P. Gupta vs. V. P. Jain o/s 18/7/12 Aug 12/12 S-164

1375/255/10 J.P. Gupta vs. V. P. Jain o/s 18/7/12 Aug 12/12 S-164

1376/255/10 J.P. Gupta vs. V. P. Jain o/s 18/7/12 Aug 12/12 S-164

1377/255/10 J.P. Gupta vs. V. P. Jain o/s 18/7/12 Aug 12/12 S-164

1378/255/10 J.P. Gupta vs. V. P. Jain o/s 18/7/12 Aug 12/12 S-164

1379/255/10 J.P. Gupta vs. V. P. Jain o/s 18/7/12 Aug 12/12 S-164

1380/255/10 J.P. Gupta vs. V. P. Jain o/s 18/7/12 Aug 12/12 S-164

1381/255/10 J.P. Gupta vs. V. P. Jain o/s 18/7/12 Aug 12/12 S-164

1382/255/10 J.P. Gupta vs. V. P. Jain o/s 18/7/12 Aug 12/12 S-164

सामान्य सूची (विशेष) फॉर्म R.R. (Civil) No. 2
विषयानुसार (विषय) SUBJECT-WISE CASES (SCHEDULE)

सूचिका क्रमांक Sl. No. of Cases	सम क्र. Serial No.	सामान्य क्र. Class of Case	संख्या क्र. Number of Cases	पक्ष क्र. Name of parties	अपराध के प्रकार क्र. Nature of offence and law applicable	अदालत क्र. Court of first order	अदालत क्र. Court of final order	संख्या क्र. Number of papers	सामान्य क्र. Nature of case	संख्या क्र. Number of documents	संख्या क्र. Number of signatures	संख्या क्र. Number of stamps
1	2	3	4	5	6	7	8	9	10	11	12	13

1390 / 4735 / 11 CPB (P) Ltd v/s ... 11/2/11 PAC S-101
Shankar Pukhara

1391 / 28117 / 10 Vilas Nanda v/s ... 11/2/12 PAC S-91
Ramesh of ...

1392 / 1043 / 10 Shalini Gupta v/s ... 11/2/12 PAC S-131
Dharmendra

1393 / 1043 / 10 ... 11/2/12 PAC S-131

1394 / 328 / 10 ... 11/2/12 PAC S-123
Chetan Singh

1395 / 2853 / 11 The Doshi Safe deposits v/s ... 11/2/12 PAC S-118
Ramesh

1396 / 450 / 10 N.P. Singh Agencies v/s ... 11/2/12 PAC S-101
Ramesh

1397 / 442 / 10 ... 11/2/12 PAC S-101
S-99

1398 / 2038 / 12 ... 11/2/12 PAC S-101
S-99

FORMER R. (Civ) No. 2
SUBJECT-WISE GOSYALGA (SEE HULL 2)

संख्या Date of Receipt	संख्या No. of Page	संख्या No. of Page	संख्या No. of Page	संख्या No. of Page	संख्या No. of Page	संख्या No. of Page	संख्या No. of Page	संख्या No. of Page	संख्या No. of Page	संख्या No. of Page	संख्या No. of Page	संख्या No. of Page	संख्या No. of Page
1	2	3	4	5	6	7	8	9	10	11	12	13	14

1408/5499/10. Kottla Remedies (P) Ltd v/s v/s ... 12/3/12 DAC S-7
Shree Tibet Medical Agencies

1409/5541/1. Banerji Book v/s Banerji ... 12/3/12 DAC S-9
Chand

1410/5578/11. D.P.S. Computer v/s v/s ... 12/3/12 DAC S-38
Publishing Org

1411/5578/11. D.P.S. Computer v/s v/s ... 12/3/12 DAC S-77
Publishing Org

1412/5578/11. D.P.S. Computer v/s v/s ... 12/3/12 DAC S-77
Publishing Org

1413/5578/11. D.P.S. Computer v/s v/s ... 12/3/12 DAC S-77
Publishing Org

1414/2593/11 Eagle Homes Pvt. v/s v/s ... 12/3/12 DAC S-7
Joshi Singh

1415/3413/10. J.N. Ahuja v/s P.P. Enterprise v/s ... 12/3/12 DAC S-143

1416/6545/11 Shrinath Singh v/s v/s ... 12/3/12 DAC S-124

1417/5909/11 Surinder Singh v/s v/s ... 12/3/12 DAC S-149

1418/5909/11 Surinder Singh v/s v/s ... 12/3/12 DAC S-149

1419/5909/11 Surinder Singh v/s v/s ... 12/3/12 DAC S-149

फॉर्म नं. 2 (सिविल) FORM R.R. (Civil) No. 2
विषयानुसार (Subjectwise) SUBJECTWISE GOHWARA (SERIALS)

दिनांक Date of Receipt	क्रमांक Serial No.	कार्यालय Office Name	संख्या Number of Pages	परिचय Name of Parties	विषय का संक्षेप Brief Summary of Case	दिनांक Date at Final Order	अंतिम अदेश का संक्षेप Abstract of Final Order	पत्रों की संख्या Number of Pages	पत्रों का विवरण Particulars of Pages	दिनांक Date of Receipt	दिनांक Date of Disposal	टिप्पणी Remarks
1	2	3	4	5	6	7	8	9	10	11	12	13

1419/ 5581/10. General Agencies u/s ... 3/3/12 S-22

1420/ 1120/10 General Agencies u/s ... 3/3/12 S-23

~~1421/ 1120/10 General Agencies u/s ... 3/3/12 S-23~~

1421/ 1120/10 General Agencies u/s ... 3/3/12 S-23

1422/ 1011/10 Mukesh Bokar u/s ... 3/3/12 S-24

~~1423/ 1011/10 Mukesh Bokar u/s ... 3/3/12 S-24~~

~~1424/ 1011/10 Mukesh Bokar u/s ... 3/3/12 S-24~~

~~1425/ 1011/10 Mukesh Bokar u/s ... 3/3/12 S-24~~

~~1426/ 1011/10 Mukesh Bokar u/s ... 3/3/12 S-24~~

1427/ 1011/10 Mukesh Bokar u/s ... 3/3/12 S-24

1428/ 1011/10 Mukesh Bokar u/s ... 3/3/12 S-24

1429/ 1011/10 Mukesh Bokar u/s ... 3/3/12 S-24

1430/ 1011/10 Mukesh Bokar u/s ... 3/3/12 S-24

~~1431/ 1011/10 Mukesh Bokar u/s ... 3/3/12 S-24~~

~~1432/ 1011/10 Mukesh Bokar u/s ... 3/3/12 S-24~~

~~1433/ 1011/10 Mukesh Bokar u/s ... 3/3/12 S-24~~

~~1434/ 1011/10 Mukesh Bokar u/s ... 3/3/12 S-24~~

विषयानुसार (विषय-विशेष) SUBJECT-WISE GOSHWARA (SEE RULE 9)

[illegible]

1432	SS70	R.S. Ghoshal v/s Hargovind Lal	18/3/12	Approved	S-61
1433	2266	Tena Private Ltd v/s Sushil B. v/s ..	18/3/12	Approved	S-61
1434	1608	G.R. Finance v/s Gov. Curator v/s ..	17/3/12	Approved	S-67
1435	SS23	K.A. Securities Ltd v/s .. Hemvati Rao v/s ..	17/3/12	Approved	S-87

[illegible]

प्रारम्भिक नमूना (विपरीत) के 2/FORM R. R. (Civil) No. 2
विषयवस्तु (Subject) के अनुसार विषयवस्तु (Subject) के अनुसार

क्र.सं. Date of Receipt	सं.सं. Serial Number	वर्ग Class	सं.सं. Number of cases	पक्षों का नाम Name of parties	विषयवस्तु का प्रकृति Nature of offence and law applicable	विषयवस्तु का तिथि Date of first order	विषयवस्तु का स्थिति Abstract of final order	विषयवस्तु का संख्या Number of papers	विषयवस्तु का विवरण Name of court deciding case	विषयवस्तु का तिथि Date of decision	विषयवस्तु का स्थिति Status of case	विषयवस्तु का संख्या Number of cases
1443	2653/10	H/S	10	Ugga Publication	U/S 45 of Indian Penal Code	1/5	1/5	1/5	1/5	1/5	1/5	1/5
1444	6/57	H/S	11	Handwritten	U/S 45 of Indian Penal Code	1/5	1/5	1/5	1/5	1/5	1/5	1/5
1445	5740	H/S	10	Orissa Kumar	U/S 45 of Indian Penal Code	1/5	1/5	1/5	1/5	1/5	1/5	1/5
1446	5740	H/S	10	Orissa Kumar	U/S 45 of Indian Penal Code	1/5	1/5	1/5	1/5	1/5	1/5	1/5
1447	5740	H/S	10	Orissa Kumar	U/S 45 of Indian Penal Code	1/5	1/5	1/5	1/5	1/5	1/5	1/5
1448	5740	H/S	10	Orissa Kumar	U/S 45 of Indian Penal Code	1/5	1/5	1/5	1/5	1/5	1/5	1/5
1449	5740	H/S	10	Orissa Kumar	U/S 45 of Indian Penal Code	1/5	1/5	1/5	1/5	1/5	1/5	1/5
1450	1291/10	H/S	10	Navan Kumar	U/S 45 of Indian Penal Code	1/5	1/5	1/5	1/5	1/5	1/5	1/5
1451	467/11	H/S	11	Bhupesh Rao	U/S 45 of Indian Penal Code	1/5	1/5	1/5	1/5	1/5	1/5	1/5
1452	5191/11	H/S	11	9.55 L	U/S 45 of Indian Penal Code	1/5	1/5	1/5	1/5	1/5	1/5	1/5

[illegible][illegible]

गणतन्त्र शासन (विधान) का 2/FORM R. R. (Civil) No. 2
 विषयक विवरण (विषय-विशेष) विषय-विशेष (विषय-विशेष)

क्र. सं. Date of Receipt	क्र. सं. Serial Number	क्र. सं. Class of Case	क्र. सं. Number of Case	क्र. सं. Name of Party	क्र. सं. Nature of offence, and law applicable	क्र. सं. Date of the order	क्र. सं. Abstract of the order	क्र. सं. Number of pages	क्र. सं. Name of person deciding case	क्र. सं. Date of decision	क्र. सं. Name of person deciding case	क्र. सं. Page No.
1	2	3	4	5	6	7	8	9	10	11	12	13
1463	1862/1			1463	1862/1							
1464	15/1/10			1464	15/1/10							
1465	20/10/11			1465	20/10/11							
1466	3467/11			1466	3467/11							
1467	403/10			1467	403/10							
1468	435/11			1468	435/11							
1469	244/10			1469	244/10							
1470	85/11			1470	85/11							

प्रारम्भिक आदेश (निर्वाह) नं० 2/FORM R, R. (Civil) No. 2
निष्पत्ति प्रमाण (निष्पत्ति प्रमाण) DIRECTLY GOSWAMI (SEE 11, 12)

क्र.सं. Date of Receipt	क्र.सं. Serial No.	क्र.सं. Case	क्र.सं. Number of Case	पक्ष नाम Name of parties	विवाद का विषय Subject of dispute Nature of dispute and law applicable	आदेश नं० Date of final order	आदेश नं० Date of final order	आदेश नं० Date of final order	आदेश नं० Date of final order	आदेश नं० Date of final order	आदेश नं० Date of final order	आदेश नं० Date of final order	आदेश नं० Date of final order
1	2	3	4	5	6	7	8	9	10	11	12	13	14
11	468	10		Phoolip International of S. of Pulver Media									
12	6514	11		New Hindustan News v/s Circumference Volume v/s									
13	5418	11		Jing Jang Radio v/s Sai Creation									
14	1631	11		English Shamel v/s Chaudhary									
15	1162	11		English Shamel v/s Chaudhary									
16	1162	11		English Shamel v/s Chaudhary									
17	2680	11		English Shamel v/s Chaudhary									
18	3914	11		English Shamel v/s Chaudhary									
19	1326	10		English Shamel v/s Chaudhary									
20	1263	11		English Shamel v/s Chaudhary									
21	1888	10		English Shamel v/s Chaudhary									

Particulars of

सामान्य अर्ज (निवृत्ति) के 2/FORM R. (CIVIL) No. 2
विषयक विवरण (विषय) SUBJECT-WISE CASEWORK (SEE RULE 2)

क्र. सं. Date of Receipt	क्र. सं. Serial No. of Pet.	क्र. सं. Case No.	क्र. सं. Number of rate	क्र. सं. Name of party	क्र. सं. Source of offence, original application	क्र. सं. Date of Petition	क्र. सं. Date of order	क्र. सं. Number of papers	क्र. सं. Name of court deciding case	क्र. सं. Date of decision	क्र. सं. Name of court deciding case	क्र. सं. Date of decision
1	2	3	4	5	6	7	8	9	10	11	12	13
1481	6469	11		HEMSL	p/s Kharaj Kumar					20/3/12	Government	S-115
1482	2408	11		Fernando	Relativ System					20/3/12	Govt. Secy	S-139
1484	3835	11		Harish Kumar	Relativ System					20/3/12	Government	S-139
1486	2408	11								20/3/12	Govt. Secy	S-139
1487	1214	11		TTSL	v/s Vivek Kumar					20/3/12	Govt. Secy	S-135
1488	1225	11		TTSL	v/s Chetan Setti					20/3/12	Govt. Secy	S-67
1489	79	10		TTSL	v/s Rakesh Kumar					20/3/12	Govt. Secy	S-68
1490	5767	11		TTSL	v/s M. P. Singh					20/3/12	Govt. Secy	S-69

फॉर्म एच. डी. (सिविल) नं. 2 / FORM H. D. (Civil) No. 2
विषयानुसार (सिद्धि) SUBJECT-WISE GOSHWARA (SCHEDULE)

पत्र नं. Date of Receipt	सं. क्र. Serial No.	दिनांक Date of Receipt	सं. क्र. Serial No.	पक्ष Name of parties	विवाद का विवरण वि.सं.सं.सं.सं.सं. Name of officer, and law applicable	दिनांक Date of final order	विवाद अवधि Absence of final order	पत्र नं. Serial No. of papers	पत्र नं. Serial No. of papers	पत्र नं. Serial No. of papers	पत्र नं. Serial No. of papers	पत्र नं. Serial No. of papers	पत्र नं. Serial No. of papers
1	2	3	4	5	6	7	8	9	10	11	12	13	14
1491	1596	11	11	11	Vinay Singh	11/11/11	11/11/11	11/11/11	11/11/11	11/11/11	11/11/11	11/11/11	11/11/11
1492	2159	11	11	11	HEMSL v/s Ramesh Kotharia	11/11/11	11/11/11	11/11/11	11/11/11	11/11/11	11/11/11	11/11/11	11/11/11
1493	5196	11	11	11	BTUL v/s Kavita	11/11/11	11/11/11	11/11/11	11/11/11	11/11/11	11/11/11	11/11/11	11/11/11
1494	2148	11	11	11	HEMSL v/s Suresh Singh	11/11/11	11/11/11	11/11/11	11/11/11	11/11/11	11/11/11	11/11/11	11/11/11
1495	2148	11	11	11	HEMSL v/s Suresh Singh	11/11/11	11/11/11	11/11/11	11/11/11	11/11/11	11/11/11	11/11/11	11/11/11
1496	4490	11	11	11	BTUL v/s Suresh Singh	11/11/11	11/11/11	11/11/11	11/11/11	11/11/11	11/11/11	11/11/11	11/11/11
1497	4774	11	11	11	BTUL v/s Chaitanya v/s Ravi	11/11/11	11/11/11	11/11/11	11/11/11	11/11/11	11/11/11	11/11/11	11/11/11
1498	5996	11	11	11	BTUL v/s Vijay Kumar	11/11/11	11/11/11	11/11/11	11/11/11	11/11/11	11/11/11	11/11/11	11/11/11
1499	3497	11	11	11	BTUL v/s Vipin Kumar	11/11/11	11/11/11	11/11/11	11/11/11	11/11/11	11/11/11	11/11/11	11/11/11
1500	5802	11	11	11	BTUL v/s Ajit Singh	11/11/11	11/11/11	11/11/11	11/11/11	11/11/11	11/11/11	11/11/11	11/11/11
1501	1787	11	11	11	BTUL v/s Chaitanya	11/11/11	11/11/11	11/11/11	11/11/11	11/11/11	11/11/11	11/11/11	11/11/11

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849) 5275/11 Morish Singh v/s - Satej Hotel v/s .. 13/2/12 withdrown
Apartment 6 villa S-97

17/00-16
S-129

850	754/11	Capital Cars Pvt. Ltd. v/s. B. K. Chaudhary & Co. Pvt. Ltd.	11/2/12	Compounded	S-169
851	6227/11	Zee Turner v/s R. A. Adhikari v/s 138 NI Act	11/2/12	Compromised	S-113
852	4202/11	Belaji Impex v/s Santoshi Interiors & Furnishings v/s ...	11/2/12	withdrawn	S-159
853	3291/10	V. J. Infonet v/s Krishna Infotech v/s ...	11/2/12	Compromised	S-149
854	6723/11	Fairwell Cell Commodity Broking v/s Ritu Sarangi v/s 138 NI Act	11/2/12	Compounded	S-49
855	10/10	IRFOA v/s Sree Ravi Soma Govet, Agency v/s ...	11/2/12	Compounded	S-97

का तारीख Date of Receipt	क्रम सं. Serial Num- ber	का वर्ग Class of case	का संख्यांक Number of case	का नाम Name of parties	और उसको लागू होने वाली विधि Nature of offence, and law applicable	आदेश की तारीख Date of final order	आदेश का संक्षेप Abstract of final order	कागज पत्रों की संख्या Number of papers	नामल का विवाचक करने वाले न्यायालय का नाम Name of court deciding case	नष्ट करने की तारीख Date of destruction	आमलखपाल के हस्ताक्षर Record Keeper's Signature	टिप्पणियां Remarks
1	2	3	4	5	6	7	8	9	10	11	12	13
856	6956/11			Ganesh Thakur	v/s P. K. Singh v/s			138	M. A. C.	11/2/12		withdrawn S-45
857	4656/10			TTSL	v/s Gundeep Singh v/s				" "	11/2/12		withdrawn S-75
858	6691/11			TTSL	v/s Harvite Kalyan v/s				" "	11/2/12		withdrawn S-93
859	4124/11			J. R. Credit & Finance	v/s							
(8)				Yogi Pharmacy						21/11/12		Dr. S. 273

Sl. No.	Tempo	Instrument	Artist	Style	Time	Notes
860	4/2	58/11	SC	Para Chord	13/11	Net 22/2/12
861	5/8	10	Pejendu Singh	Penwar v/s		
862	4/2	3/11	Bharat Bhushan	v/s Anshu		
863	5/8	2/11	BCL	v/s Harvada Bhav		
864	5/8	3/11	BCL	v/s Mukesh K.		
865	4/2	3/11	BCL	v/s Suresh Patel		

मसुदा Date of Receipt	सं. Serial Num- ber	वर्ग Class of case	संख्यांक Number of case	नाम Name of parties	आदेश का तारीख Date of final order	आदेश का संक्षेप Abstract of final order	की संख्या Number of papers	करने वाले न्यायालय का नाम Name of court deciding case	की तारीख Date of destruction	के हस्ताक्षर Record Keeper's Signature	टिप्पणियां Remarks	
1	2	3	4	5	6	7	8	9	10	11	12	13

866) 1256/10. Mevcon kr v/s Gresh Yog Engineers v/s 138 M. Act 24/2/12 Compounded
S-233

867) 3922/10. " " v/s Prabhu Doyal v/s 138 M. Act 24/2/12 Compounded
S-117

868) 6785/11. Sureet Singh Yadav v/s v/s 138 M. Act 24/2/12 Compromised
S-71

869) 496/11. BAL v/s Lalaji v/s 138 M. Act 11/2/12 Compounded
S-59

870	690/11	Vijay Kumar	Arjun Chavhan	18/2/12	Compound	S-75
			Garment Co's			
871	6697/11	H/s Idea Cellular Ltd	v/s Atul Sharma	11/2/12	withdrawn	S-93
872	6694/11	Idea	v/s Praveen Arora	11/2/12	withdrawn	S-99
873	6693/11	Idea	v/s Suresh Acharya	11/2/12	withdrawn	S-109
874	5248/10	BAL	v/s Sanjay Sharma	11/2/12	Compound	S-87
875	2278/11	TTCL	v/s Chander Prakash	23/3/12	withdrawn	S-59
			Ultam			

प्रारूप आर आर (दिवानी) सं 2/FORM R. R. (Civil) No. 2
विषयवार गोश्वारा (नियम 9 देखिए)/SUBJECT-WISE GOSHWARA (SEE RULE 9)

प्राप्ति की तारीख Date of Receipt	क्रम सं. Serial Number	मामले का वर्ग Class of case	मामले का संख्यांक Number of case	पक्षकारों का नाम Name of parties	अपराध की प्रकृति और उसको लागू होने वाली विधि Nature of offence, and law applicable	अन्तिम आदेश की तारीख Date of final order	अन्तिम आदेश का संक्षेप Abstract of final order	कागज पत्रों की संख्या Number of papers	मामले का विनिश्चय करने वाले न्यायालय का नाम Name of court deciding case	नष्ट करने की तारीख Date of destruction	अभिलेखपाल के हस्ताक्षर Record Keeper's Signature	टिप्पणियाँ Remarks
1	2	3	4	5	6	7	8	9	10	11	12	13
876	5963	11	TTSL	U/S Mohan Kumar	U/S	138	11	Act	23/3/12	withdrawn	S-47	
877	5958	11	TTSL	U/S Sudip to Chosh Roy	U/S	11	11	22/3/12	withdrawn	S-45		
878	2673	11	TTSL	U/S Rameete Chhanna	U/S	11	11	22/3/12	withdrawn	S-65		
879	2688	11	TTSL	U/S Suresh Mishra	U/S	11	11	22/3/12	withdrawn	S-63		

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3304/1

BAL v/s M/s Sky Touch Solution

In the Court of Sh. Pheroz Khan Noon

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774/1

BAL v/s LTE Fin Con

v/s

138

MIACT

v/s

12

3/12

DAW

1-52

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751/1

BAL v/s

Delhi Requirer Pvt Ltd

v/s

12

3/12

DAW

1-63

883

780/1

BAL v/s

Gagandeep Singh

v/s

12

3/12

DAW

1-63

884

781/1

BAL v/s

M/s Sky Touch Solution

v/s

12

2/12

DAW

1-61

885

753/1

BAL v/s

Potel International

v/s

12

3/12

DAW

1-63

886

768/1

BAL v/s

Polit. Chaudhary

v/s

12

3/12

PAW

1-54

प्रारूप आर आर (दिवानी) सं 2/FORM R. R. (Civil) No. 2

विषयवार गोरवार (नियम 9 देखिए)/SUBJECT-WISE GOSHWARA (SEE RULE 9)

प्राप्ति की तारीख Date of Receipt	क्रम सं. Serial Number	मामले का वर्ग Class of case	मामले का संख्यांक Number of case	पक्षकारों का नाम Name of parties	अपराध की प्रकृति और उसको लागू होने वाली विधि Nature of offence, and law applicable	अन्तिम आदेश की तारीख Date of final order	अन्तिम आदेश का संक्षेप Abstract of final order	कागज पत्रों की संख्या Number of papers	मामले का विनिश्चय करने वाले न्यायालय का नाम Name of court deciding case	नष्ट करने की तारीख Date of destruction	अभिलेखपाल के हस्ताक्षर Record Keeper's Signature	टिप्पणियाँ Remarks
1	2	3	4	5	6	7	8	9	10	11	12	13
887	814/1.	BAL	U/S	Prime Devi	U/S	138	M. A. Act	18/3/12	DAW	1-54		
888	779/1.	B.A.L	U/S	Arjun Ks.	U/S	"	"	14/3/12	DAW	1-50		
889	703/1.	"	U/S	Rediance solution	"	"	"	14/3/12	"	1-50		
890	760/1.	"	U/S	Unique Shine Clean Put and	U/S	"	"	18/3/12	DAW	1-57		
891	669/1.	BAL	U/S	Robert Singh	U/S	"	"	16/3/12	DAW	1-57		

891 757/1. BAL U/S S. 302

892	157	1	DAF	v/s	Shahed Ahmad	v/s	18/2	12	DAF	1-59
893	682	1	"	"	Sidhanta Singh	v/s	18/2	12	DAF	1-59
894	1669	1	Vodafone	v/s	Pinku Dutt Sharma	v/s	"	"	DAF	1-69
895	1670	1	"	"	v/s	Gurdeep Singh Rashed	v/s	18/3/12	"	1-69
896	3576	1	"	"	v/s	Pankaj Upadhyay	v/s	18/3/12	"	1-79
897	333	1	Vodafone	v/s	Sachin Bera	v/s	18/3/12	"	"	1-73
898	1901	1	Vodafone	v/s	Hardeep Singh	v/s	138 H. P. Act	18/3/12	PAF	1-65
899	882	1	"	"	v/s	Amit Bhatia	v/s	"	DAF	1-79

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1	2	3	4	5	6	7	8	9	10	11	12	13

900	2662/11	Vodafone		U/s Drunk Dr	U/s 138 M Act	18/3/12				DAW 1-85		
901	1914/11	"	"	U/s Yashpal	U/s ..	"	"	"	"	DAW 1-63		
902	1906/11	"	"	U/s Chirodeep	Mu/Chy/ce	U/s ..	"	"	18/3/12	DAW 1-69		
903	1267/11	ITL		U/s Abdul Samad	U/s 138 M Act	18/3/12				DAW 1-65		
904	1412/11	ITSL		U/s Arvind	ce	U/s ..	"	"	18/3/12	p/s attal	1-64	

905	1857	11	T.T.S.L	v/s	Navleen Singh	138 M	18/3/12	D/settled	1-69
906	1832	11	T.T.S.L	v/s	Helesh k.	128 M	17/3/12	ppsever	62
907	314	11	T.T.S.L	v/s	Vikas v/s	"	18/3/12	D/settled	1-58
908	2824	11	T.T.S.L	v/s	Bejag k. Ho	ds	18/3/12	DAW	1-69
909	4021	11	Vodafone	v/s	Helesh k.	v/s	18/3/12	DAW	1-49
910	4028	11	Vodafone	v/s	Aarti Chaulo	v/s	18/3/12	DAW	1-53
911	877	11/09	Vodafone	v/s	Sunder Yadav	v/s	18/3/13	"	1-71
912	809	11/10	"	v/s	Bejag k. Sterne	v/s	18/3/12	DAW	1-59

प्रारूप आर आर (दिवानी) सं 2/FORM R. R. (Civil) No. 2
विषयवार गोश्वारा (नियम 9 देखिए)/SUBJECT-WISE GOSHWARA (SEE RULE 9)

प्राप्ति की तारीख Date of Receipt	क्रम सं. Serial Number	मामले का वर्ग Class of case	मामले का संख्यांक Number of case	पक्षकारों का नाम Name of parties	अपराध की प्रकृति और उसको लागू होने वाली विधि Nature of offence, and law applicable	अन्तिम आदेश की तारीख Date of final order	अन्तिम आदेश का संक्षेप Abstract of final order	कागज पत्रों की संख्या Number of papers	मामले का विनिश्चय करने वाले न्यायालय का नाम Name of court deciding case	नष्ट करने की तारीख Date of destruction	अभिलेखपाल के हस्ताक्षर Record Keeper's Signature	टिप्पणियां Remarks
1	2	3	4	5	6	7	8	9	10	11	12	13
913	8-1/11	0.	Nadafu	v/s	Amit Arora	v/s	138	11	Act 18	3/12	DAW	1-51
914	26/8	1	"	v/s	Hisha Kataria	v/s	"	"	18/3	12	DAW	1-65
915	876	1	"	v/s	Ref. to Singh	v/s	"	"	"	"	DAW	1-63
916	886	1	"	v/s	Devinder K	v/s	"	"	18/3	12	DAW	1-87
917	868	1	"	v/s	Divvijay Singh	v/s	"	"	18/3	12	DAW	1-87

No.	Page	Date	Name	Age	Sex	Religion	Marital Status	Occupation	Address
918	867	11/09	Ved Prakash	18	M	Hindu	Single	Student	D.A.W. 1-67
919	501	11/09	" "	18	M	Hindu	Single	Student	D.A.W. 1-69
920	484	11/09	" "	18	M	Hindu	Single	Student	D.A.W. 1-57
921	334	11/09	" "	18	M	Hindu	Single	Student	D.A.W. 1-71
922	542	11/09	" "	18	M	Hindu	Single	Student	D.A.W. 1-73
923	266	11/09	" "	18	M	Hindu	Single	Student	D.A.W. 1-75
924	2663	11/09	" "	18	M	Hindu	Single	Student	D.A.W. 1-77
925	2645	11/09	" "	18	M	Hindu	Single	Student	D.A.W. 1-71

प्रारूप आर आर (दिवानी) सं 2/FORM R. R. (Civil) No. 2
विषयवार गोश्वारा (नियम 9 देखिए)/SUBJECT-WISE GOSHWARA (SEE RULE 9)

प्राप्ति की तारीख Date of Receipt	क्रम सं. Serial Number	मामले का वर्ग Class of case	मामले का संख्यांक Number of case	पक्षकारों का नाम Name of parties	अपराध की प्रकृति और उसको लागू होने वाली विधि Nature of offence, and law applicable	अन्तिम आदेश की तारीख Date of final order	अन्तिम आदेश का संक्षेप Abstract of final order	कागज पत्रों की संख्या Number of papers	मामले का विनिश्चय करने वाले न्यायालय का नाम Name of court deciding case	नष्ट करने की तारीख Date of destruction	अभिलेखपाल के हस्ताक्षर Record Keeper's Signature	टिप्पणियाँ Remarks
1	2	3	4	5	6	7	8	9	10	11	12	13
926	4167	1		Nadfore	U/S Mohish Aggarwal	U/S	138	11	18	3/12	DAW	1-75
927	1403	1			U/S Moved Alam	U/S					DAW	1-57
928	1704	1			U/S Shiv Pustop	U/S					DAW	1-61
929	856	1			U/S Mohd. Arif	U/S						1-75
930	117	1			U/S Mohish Batra	U/S				18/3/12	DAW	1-71

931	582	1	BAL	U/S	Kemnet Singh	U/S	138	11	2	12	Individual Settlement 1-87
932	467	1	BAL	U/S	Adlin Mehta	U/S		20	2	12	1-89
933	4090	1	M/S Blue Star Ltd	U/S	M/S	U/S		19	3	12	Unpaid 1-89
					Pentay Electronics						
934	286	1	M/S Med Sports Broadcasting	U/S	U/S			19	3	12	1-85
					M/S Aerolex Cable Network						
935	395	1	"	"	"	U/S		19	3	12	1-87
936	3881	1	Vasudev	U/S	Jagdeep Singh	U/S		19	3	12	1-10
937	4020	1	Vodafone	U/S	Shinde Sel	U/S		16	3	12	DND 1-81

प्रारूप आरू आरू (दिवानी) सं 2/FORM R. R. (Civil) No. 2
विषयवार गोश्वारा (नियम 9 देखिए)/SUBJECT-WISE GOSHWARA (SEERULE 9)

प्राप्ति की तारीख Date of Receipt	क्रम सं. Serial Number	मामले का वर्ग Class of case	मामले का संख्यांक Number of case	पक्षकारों का नाम Name of parties	अपराध की प्रकृति और उसको लागू होने वाली विधि Nature of offence, and law applicable	अन्तिम आदेश की तारीख Date of final order	अन्तिम आदेश का संक्षेप Abstract of final order	कागज पत्रों की संख्या Number of papers	मामले का विनिश्चय करने वाले न्यायालय का नाम Name of court deciding case	नष्ट करने की तारीख Date of destruction	अभिलेखपाल के हस्ताक्षर Record Keeper's Signature	टिप्पणियां Remarks
1	2	3	4	5	6	7	8	9	10	11	12	13
938	4034/1			Madhoo ji	Elkath soldier	13/8/11	Act	18/3/12	DAW	1-53		
939	4028/1			...	Wishnu Sharma	...	...	...	...	...	DAW	1-49
940	3244/1			Saroj Verma	S.C. Dower	...	...	...	...	30/3/12	D.D. D.N.F.	1-201
941	2423/1			Refresh Jain	H/s Shrey a Development	...	...	...	...	29/3/12	Compounded	1-149

943	3224	1	U/S JMD Impex	20/3/12	DID + DNP	1-67
943	3262	1	HEMSL U/S H/S JMD Impex	20/3/12	DID + DNP	1-67
944	3258	1	Hutchison Essar Ltd U/S U/S .. A.C. Trading	29/3/12	DID + DNP	1-67
945	3263	1	" " U/S Sejay Co. U/S ..	29/3/12	DID + DNP	1-79
946	2811	1/10	T.T. Ltd U/S Swil Singh U/S ..	10/3/12	DND	1-67
947	2818	1	T.T. S.L. U/S Anclous Siro U/S ..	13/3/12	3/ settled	1-60
948	2834	1	T.T. S.L. U/S B. May Sharma U/S ..	18/3/12	DND	1-129

प्रारूप आर आर (दिवानी) सं 2/FORM R. R. (Civil) No. 2
विषयवार गोश्वारा (नियम 9 देखिए)/SUBJECT-WISE GOSHWARA (SEE RULE 9)

प्राप्ति की तारीख Date of Receipt	क्रम सं. Serial Number	मामले का वर्ग Class of case	मामले का संख्यांक Number of case	पक्षकारों का नाम Name of parties	अपराध की प्रकृति और उसको लागू होने वाली विधि Nature of offence, and law applicable	अन्तिम आदेश की तारीख Date of final order	अन्तिम आदेश का संक्षेप Abstract of final order	कागज़ पत्रों की संख्या Number of papers	मामले का विनिश्चय करने वाले न्यायालय का नाम Name of court deciding case	नष्ट करने की तारीख Date of destruction	अभिलेखपाल के हस्ताक्षर Record Keeper's Signature	टिप्पणियाँ Remarks
1	2	3	4	5	6	7	8	9	10	11	12	13

949	19-11/1/06	TTSL	U/S	6 bhindur Singh	U/S	128 M' Act	18/3/12	DAW	1-135
950	12-10/11	TT SL	U/S	Meimae Khan	U/S	" " " 18/3/12	DAW	1-61	
951	28-11/1	TT SL	U/S	Kamal	U/S	" " " 18/3/12	DAW	1-69	
952	28-11/1	TTSL	U/S	6 kesh B.	U/S	130 M' Act	18/3/12	DAW	1-75

953	12-10/11	TT SL	U/S	6 kesh B. U/S	130 M' Act	18/3/12	DAW	1-105
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953	2200	TTSL	U/S	Choren Singh	U/S	18/3/12	DAW	1-63
954	2813	TTSL	U/S	Choren Singh	U/S	18/3/12	DAW	1-63
955	1969	TTSL	U/S	Mohd. Yaseen	U/S	18/3/12	DAW	1-107
956	1970	T.T.S.L	U/S	P.O.M. Securities Ltd	U/S	18/3/12	D/settled	1-86
957	478	B.A.L	U/S	Meera Rewal	U/S	18/3/12	DAW	1-52
958	616	BAL	U/S	Meera Rewal	U/S	18/3/12	DAW	1-50
959	14079	Vodafone	U/S	Mobile	U/S	18/3/12	D/settled	